

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. 600/93
T.A.NO.:

DATE OF DECISION 17.10.2000

Dharmendrakumar Morarilal & Ors. Petitioner s

Mr. V.H. Patel,

Advocate for the Petitioner [s]

Versus

Union of India & Ors.

Respondent s

Mr. N.S. Shevde

Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. P.C. Kannan, Judicial Member

The Hon'ble Mr. G.C. Srivastava, Admn. Member

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lerdships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

Qm

... 2 ...

1. Dharmendrakumar Morarilal
2. Devendrakumar Bhagmal
3. Ramanuj Dayaram Verma
4. Anilkumar Ramkishan Gupta
5. Avadesh Sukhraj
6. Rajeshkumar Narayanlal
7. Rajeev R. Mishra
8. Subhaschandra Upadhyay

All at present working as
Diesel Assistant at Gandhidham
Railway Station, Western Railway
Gandhidham, Dist. Kutch.

Applicants

(Advocate: Mr. V.H. Patel)

VERSUS

1. Divisional Railway Manager
Divisional Office,
Ajmer Division
Western Railway, Ajmer.
2. The Union of India
(Notice to be served through
The general Manager,
Western Railway, Bombay).

Respondents

(Advocate: Mr. N.S. Shevde)

ORAL ORDER

OA/600/93

Date: 17.10.2000

Per: Hon'ble Mr. P.C. Kannan, Judicial Member.

DR

.... 3

Mr. Patel, counsel for the applicant is not present. He was not present earlier also. It appears that the applicant is not interested in pursuing with this O.A. O.A. is dismissed for default. No costs.

G.C. Srivastava

(G.C. Srivastava)

Member (A)

P.C. Kannan

(P.C. Kannan)

Member (J)

Pkn

FORM NO. 21
(See Rule 114)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD BENCH

OA/TA/RA/CP/ 600/93

of 200

Dharmendra Singh M. S. APPLICANT(S)

VERSUS

44-2128

RESPONDENT (S)

INDEX ----- SHEET

Certified that the file is complete in all aspects.

Pyg. 22nd

23

Signature of S.O. (R)

Signature of Dealing
Hand.

Court-II

VH Patel

Filed by Mr.
Learned Advocate for Petitioners
With second set & ... 2 copies
Copies served/not served to
other side

By Registrar C.A.T.O
Ahmed Beach

566/93

DA
5/10/93

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH.

ORIGINAL APPLICATION NO. 62 OF 1993

Dharmendra Kumar Morarilal and ors.....Applicants

Vs.

Divisional Railway Manager Ajmer

and anr...

...Respondents.

Ann.

I N D E X

A- 1.	Memo of application	1 - 16
A- 2 1.	Copy of the advertisement of Jan. 1987.	17
A- 2 2.	Copy of the letter dated 30.3.1988 of the Chairman	18
A- 2 3.	Copy of the letter to the Div. Mech. Eng., Retd.	19
A- 3.	Copy of the Apprenticeship Form	20 - 24
A - 5.	Copy of the seniority list dated 10.6.92.	25 - 33
A - 6.	Copy of the seniority list dated 13.4.93.	34 - 40
A - 7.	Copy of the letter dated 24th May 1993. for upgrading the employees.	41 - 49
A - 8.	Copies of the letters showing the date of appointment to the First & Firemen.	45 - 47
A - 9.	Copy of the appointment letter of some of the applicants dated 3.11.1989.	48
A 10.	Copy of the letter dated 31st October, 1991 of the General Manager.	49 - 51

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

ORIGINAL APPLICATION NO.

OF 1993

1. Dharmendrakumar Morarilal
2. Devendrakumar Bhagmal
3. Ramanuj Dayaram Verma
4. Anilkumar Ramkishan Gupta
5. Avadeesh Sukhraj
6. Rakeshkumar Narayanlal
7. Rajeev R Mishra
8. Subhaschandra Upadhyay

All at present working as

Diesel Assistant

at Gandhidham Railway Station,
Western Railway
Gandhidham, Dist. Kutch

State of Gujarat

....Applicants

Vs.

1. Divisional Railway Manager,
Divisional Office, Ajmer Division,
Ajmer. Western Railway
Ajmer (Rajasthan)

2. The Union of India

(Notice to be served through
the General Manager,
Western Railway,
Churchgate, Bombay.

....Respondents

1. The applicants hereby challenge the provisional seniority list dated 13th April 1993 published by the respondent no.1 by his letter no.Diesel/1030/22 Part I and also challenge the implementation and operation of the said seniority list.
2. The applicants are serving within the limits of the jurisdiction of this Hon'ble Tribunal and therefore this application would lie before this Hon'ble Tribunal.
3. The applicants submit that the aforesaid seniority list is published on 13th April 1993 . The applicants have made representation dated 5.5.1993 to the respondent no.1 ventilating their grievances against the aforessid seniority list.
4. The applicants submit that as the respondents have started implementing the aforesaid seniority list, the applicants are constrained to approach this Hon'ble Tribunal and this application is within time as per the limitation of section 21 of the Administrative Tribunals Act, 1985.
5. Facts of the case.
The Railway Recruitment Board, Ajmer had given an advertisement as per Employment notice no.1/89 for recruitment to various posts

in Indian Railway and at category no.11 in the aforesaid advertisement there was the post of Apprentice Diesel Assistant/Assistant Electric Driver. The said advertisement was for 31 posts. The Educational qualification required for the aforesaid post was Metriculation or its equivalent and three years diploma in mechanical/electrical/telecommunication from a recognised technical institute. Herein annexed as annexure A-1 is the Ann. A-1. copy of the said advertisement.

5.1. The Chairman Railway Recruitment Board, Ajmer by letter dated 30.8.1983 informed the applicants that they were selected to the post of diesel Assistant/Assistant Electric Driver with pay scale of Rs.950-1500 and the said information was sent to the respondent no.1. It was further stated in the said letter that respondent no.2 would send appointment letter at appropriate time. Herein Ann. A-2. annexed as annexure A-2 is the copy of the said letter.

5.2. The applicants submit that the Divisional Mechanical Engineer, Ratlam had called upon the applicants and others for training in connection with their appointment. Herein annexed as annexure A-3 Ann. A-3. is the copy of one of the said training call letters.

5.3. The Divisional Mechanical Engineer, Ratlam had given one apprenticeship Bond to the applicants and others. The said Bond shows that the

period of Apprenticeship shall be 26 weeks. Herein annexed as annexure A-4 is the copy of the one of the apprenticeship form.

Ann.A.4.

5.4. The respondent no.1 by his letter dated 29.5.1992/10.6.1992 published a seniority list showing the seniority of the applicants as well as other employees. The applicant no.1 is shown at sr. no. 220. The applicant no.2 is at Sr.No.227, the applicant no.3 is at sr.no.228, the applicant no.4 is at sr.no.229, the applicant no.5 is at sr.no. 240, the applicant no.6 is at sr. no.244. The applicant no.7 is at sr.no.246 and the applicant no.8 is at sr.no.251. Annexed herein and marked annexure A-5 is the copy of the said seniority list.

Ann.A-5.

5.5. The applicants being aggrieved by the seniority list annexure A-5 filed Original Application No.240 of 1993 before this Hon'ble Tribunal. The Hon'ble Tribunal by order dated 5th July 1993 admitted the aforesaid application. In the meantime the respondent no.1 published a provisional seniority list dated 13th April 1993 suspending the seniority list annexure A-5. Herein annexed as annexure A-6 is the copy of the seniority list dated 13th April 1993. In the aforesaid seniority list annexure A-6, the applicant no. 1 is listed at sr.no. 266, applicant no.2 is listed at sr.no.273,

Ann.A-6

the applicant no.3 is listed at sr.no.274, applicant no.4 is at sr.no.275, applicant no.5 is at sr.no. 286, applicant no. 6 is at sr.no.289, applicant no. 7 is at sr.no. 294 and applicant no. 8 is listed at sr.no.291.

5.6. The respondents have also started implementing the seniority list annexure A -6 by their letter dated 24th May 1993 and accordingly 78 employees have been upgraded. Herein annexed as annexure A.7 is the copy of the letter dated 24th May 1993 of the respondent
Ann.A-7. no. 1. The applicants have preferred a Misc. Application No.289 of 1993 in O.A.No.240 of 1993 for stay of seniority list annexure A-6 to this application. The notice is issued in the said application and the adjournment was sought by the advocate for the applicants as new cause of action has arisen on account of the seniority list annexure A-6.

6. The applicants submit that employees shown in the aforesaid seniority list above the applicants are first fireman and first fireman/diesel assistant.

6.1. The applicants submit that there are three types of employees in Indian Railway, who can be posted/drafted to the post of Diesel Assistant:

(a) First Fireman, who has attained the post of First Fireman by way of promotion. They are called rankers.

(b) First Firemean who has been directly recruited to the post of first fireman/disel assistant.

(c) Diesel Assistant, who is directly recruited to the post of Diesel Assistant, the applicants.

The applicants state that for the post of First Fireman/Diesel Assistant Railway Authorities in the year 1985 had sought metriculation only as minimum qualification required and in the year 1987, the Railway Administration had sought diploma in electrical/mechanical/telecommunication engineering as minimum qualification for the post of diesel assistant/A/C Assistant and after wards the railway authorities have sought metriculation, ITI as minimum qualification for the post of First Fireman/Diesel Assistant.

6.2. The applicants mainly challenge the seniority list Annexure A-6 to this application on the ground that the applicants are appointed to the post of Diesel Assistant first in point of time to other employees for the reasons

(1) The Direct recruits to the post of First Fireman/Diesel Assistant are required to complete their 18 months training. However, they have not completed the said training. The aforesaid direct recruit to the post of First Fireman/Diesel Assistant by letter No.

DRR/Ajmer/ME/1/88 (Mechanical) dated 1.3.1988 were proposed to be appointed to the post of Trainee First Fireman/Diesel Assistant/Assistant Electrical Driver. The applicant's submit that as stated earlier, the aforesaid direct recruits have not completed their full training and therefore they cannot be shown senior to the applicants.

(2) First Fireman- promotees by or direct recruits to the post of First Fireman/Diesel Assistant are required to complete three years of continuous service on the post of First Fireman to get drafted to the post of Diesel Assistant as per note 137 (1)(b) of Railway Establishment Manual Vol. I which reads as under:

(E) Diesel Assistant

137(1). The vacancies to the grade of Diesel Assistant in scale Rs. 950-1500 may be filled as under:-

(a) 50% of the vacancies shall be filled by lateral induction from among First Fireman who are atleast 8th Class pass and are below 45 years of age in case of shortfall by promotion by usual selection procedure from among second Firemen who are atleast 8th class pass and are below 45 years of age.

(b) Balance 50% of vacancies shall be filled by lateral induction of matriculate First

Firemen with minimum three years of continuous service, shortfall, if any, by promotion of Matriculate Second Firemen through departmental examination.

(c) Short fall, if any, against (a) and (b) above shall be made good by direct recruitment through the Railway Recruitment Boards.

6.3. The applicants further submit that as per the note Para 302 of I.R.E. M. Vol. I, the direct in case of curtailment of training period, in exigencies of service, their date of joining to the said post in case of such direct recruit shall be the date they would have normally come to a working post after completion of the prescribed period of training. The said note 302 reads as under:-

" 302. Seniority in initial recruitment grades:

Seniority Unless specifically stated otherwise, the seniority among the incumbents of a post in a grade is governed by the date of appointment to the grade. The grant of pay higher in the initial pay should not as a rule, confer on a raily servant seniority above those who are already appointed against regular posts. In categories of posts partially filled by direct recruitment and partially by promotion, the criterion for determination of seniority should be the date of regular promotion after due process in the case of promotee and date of joining the working post

after due process in the case of direct recruit, seniority subject to maintenance of inter-se seniority of promotees and direct recruits among themselves. When the dates of entry to a grade of promoted railway servants and direct recruits are the same they should be put in alternate positions, the promotees being senior to the direct recruits, maintaining inter-se seniority of each group.

Note: In case ~~if~~ the training period of a direct recruit is curtailed in the exigencies of service, the date of joining the working post in case of such a direct recruit shall be the date he would have normally come to a working post after completion of the prescribed period of training.".

6.4. The applicants submit that direct recruits to the post of First Fireman/Diesel Assistant are required to complete their 18 months training. However, they have not completed the said training and the aforesaid direct recruits to the post of First Firemen/Diesel Assistants by letter no. RRB/Ajmer/ME/1/88 (Mechanical) dated 1.3.1988 were proposed to be appointed to the post of Trainee First Firemen/Diesel Assistant/Assistant Electrical Driver. As stated earlier the aforesaid direct recruits have not completed their full training and therefore their appointment to the post of Diesel Assistant should be in accordance with the note of para 302 of IREM Val. I.

6.5. The petitioners submit that the first Firemen promotees are required to be drafted as Diesel Assistant prior to their posting to Diesel Assistant. First Firemen are drafted to the post of Diesel Assistant at later stage i.e. after appointment of the applicants. Herein annexed as annexure A-8 are the copies of the letters showing the date of appointment of the first firemen.

The applicants further submit that first firemen if required to be drafted to the post of Diesel Assistant should be selected for the said post and thereafter he can be drafted and thereafter only he can be said to be equivalent to the applicants. The applicants further submit that even if first firemen is working as Diesel Assistant without his selection or drafting his posting as diesel assistant is not regular posting. His posting is on purely ad-hoc basis and therefore he cannot be considered to be diesel Assistant.

6.6. The applicants submit that the applicants are appointed to the post of Diesel Assistant on 3.11.1989 after their due training of 26 months whereas direct recruits to the post of First Firemen/Diesel Assistant have completed their only 6 months training on 11.1.1989 instead of their full training period of 18 months. Therefore direct recruits to the above mentioned post of Firemen/Diesel Assistant should be given the date of appointment after the completion of their 18 months training period from the date of commencement of the said training and

Ann A-8

accordingly their date of joining to the post of firemen/diesel assistant would be 11.1. 1990 as per the note of Vol. I of IREM.

The applicants submit that as stated earlier the first firemen/promottees are drafted to the post of Diesel Assistant at later stage than the appointment of the applicants to the post of Diesel Assistant.

Thus according to the applicants the following should be the dates of appointment of various types of employees to the post of Diesel Assistant:

1. Direct recruits to the post of Diesel Assistant i.e. the applicant 3.11.1989
2. Direct recruits to the First Foremen/Diesel Assistant 11.1.1990.
3. First Foreman (Promottee) different dates of their drafting.

The applicants submit that some applicants and direct recruits who have been absorbed on the basis of advertisement of the year 1987 have been appointed to the post of Diesel Assistant at later stage on account of delay caused due to the mistake of the Railway Authorities for getting the procedural formalities completed like police report etc. and therefore such type of applicants also should be given the date of appointment to be 3.11.1989.

Herein annexed as annexure A-9 is the copy of the appointment letter of some of the applicants dated 3.11.1989.

Annexure A-9.

6.7. Now the second point of the applicants is about their educational qualification sought by the authorities for the post of Diesel Assistant as per ~~xxx~~ advertisement Annexure A-1 is diploma in electrical/mechanical or tele-communication engineering ~~xxxxxxxxxx~~. Afterwards the railway authorities had sought the minimum educational qualification for the post of First firemen/Diesel Assistant to be matriculation ITI. The minimum qualification for the first firemen is nowhere specified. Thus in view of this situation in respect of the educational qualification of different type of employees who are on the post of Diesel Assistant, it clearly emanates that the applicants are highly qualified and the intention of the railway authorities at the time of publishing the advertisement annexure A-1 for the recruitment to the post of Diesel Assistant was very much clear to appoint highly qualified persons to the post of Diesel Assistant. In view of the above it clearly appears that the applicants are being deprived of their due position in the seniority list. It also clearly appears from the seniority list annexure A-6, that employees having lower qualification are shown senior to the applicants and thereby the applicants are not

B

-13-

only deprived of their rights but they are also being humiliated .

6.8. Thirdly the applicants rely on certain letters of the Railway authorities whereby the railway authorities have clearly observed that a person who has worked in a particular traction i.e. in diesel traction, steam traction, electric traction cannot be permitted in other traction, meaning thereby, if the employee has worked in steam traction he cannot be ~~permitted~~ ^{promoted or upgraded} in diesel traction .

Similar situation has arisen and therefore it was proposed to promote employee in the same traction and not in another traction. Herein annexed as annexure A-10 is the copy of the said letter no. EU/1160/94/16/317 dated 31st October, 1991 of the General Manager, Churchgate, Bombay.

6.9. In this case first ~~fire~~ firemen have worked in Steam traction and not in diesel traction and therefore first firemen should not be posted as Diesel Assistant without undergoing a proper training in diesel traction and similar is the case for first firemen./ diesel assistant. Thus the applicants are the most appropriate employees in the diesel traction working on the post of diesel assistant and therefore should be shown most senior to all other employees.

6.9. The applicants have come to know from reliable sources that the Railway authorities have bowed to

the Union demands and first firemen are ~~very~~ older than the applicants and they are influential than the applicants in the Union and therefore the first firemen have been able to get seniority over the present applicants.

7. The applicants have not filed any other application. As stated earlier the applicants have filed O.A.no.240 of 1993 challenging the seniority list Ann.5 and in the meantime seniority list annexure 6 is published and the railway authorities have started implementing the seniority list Annexure A-6 and therefore they are constrained to file this application.

8. The applicants as stated earlier have made representation dated 5.3.1993 to the respondent no.1 to ventilate their grievances against seniority list annexure A7. However, the aforesaid seniority list annexure A-6 is being implemented by the railway authorities.

9. In view of the aforesaid facts mentioned in paragraph 6, the applicants pray that:

(A) This Hon'ble ~~Ex~~ Tribunal be pleased to direct the Railway authorities to fix the seniority of the applicants ~~above~~ First Firemen and First Fireman/Diesel Assistant in the seniority list Annexure A-6, and quashed Seniority list Annexure A/6.

*Amended on
per notice to the Tribunal
under dated
15-10-93*

(B) Pending hearing and final disposal of this application the operation and implementation of the seniority list annexure A-6 be stayed;

15

10. Not applicable .

11. Particulars of ~~Bank Draft~~/Postal order filed
in respect of the application fee.

(i) Postal order no. 01247170 (ii) Issue Date:- 21/01/93
(iii) Payable :- 50/- Rs. (iv) Name of Post office:- (Anjali) High Court
Post Office
Mumbai

12. List of enclosures:

1. Copy of the advertisement of Jan.1987.
2. Copy of the letter dated 30.8.88 of the Chairman Railway Recruitment Board,Ajmer.
3. Copy of the letter for training by the Dvn. Mechanical Engineer, Ratlam.
4. Copy of the Apprenticeship Form
5. Copy of the seniority list dated 10.6.92.
6. Copy of the seniority list dated 13.4.93.
7. Copy of the letter dated 24th May 1993 for upgrading the employees.
8. Copies of the letters showing the date of appointment to the First Firemen.
9. Copy of the appointment letter of some of the applicants dated 3.11.1989.
10. Copy of the letter dated 31st October,1991 of the General Manager.

:: V E R I F I C A T I O N ::

We, the undersigned petitioners, Adult working as Diesel Assistant, at Gandhidham Railway Station, District Kutch respectively do hereby verify that the contents of all the paragraphs are true to our personal knowledge and belief and we believe the same to be true, and that we have not suppressed any material fact.

Ahmedabad)

Date : 6 /10/1993)

Identified by *fact*



V.H. Patel
Advocate

દાર્મિન્દ્ર (બેંગલુરુ)

Dhemech (કેવાંડુ કુમાર)

Rorong (રામાનુજ વડી)

Amrit (અમિત કુમાર પટ્ટલ)

Arvadkshy (અવદ્ધય કુમાર)

R.K. Sheth (રોજિશ કુમાર શાહી)

Sabharwani સુમાધ વાણી

Rajeev (રાજીવ મિત્રા)

रेलवे भर्ती बोर्ड, अजमेर

संख्या: रेमबो/अज/रिक्ती/87/88

2010, नेहर मार्ग, अजमेर
दिनांक: 30-8-88

लोपा भै:-

ग्राम निवास पुस्ताव वीरेश
गुजरात

रोल नंबर: 344456

रोजगार द्वारा संख्या 1/87 के अन्तर्गत कोटि संख्या 11, पदनाम-
प्रशिक्षा डीजल असिल्टेन्डिनिस्टेन्ट इलेक्ट्रिक इंडिवर, वेतनमान रु. 950-1510 आरपी
के लिए प्राप्त आपके द्वारा के सम्बन्ध में आपको सर्व सूचना दी जाती है
कि आपको नियुक्ति की सिफारिश - मुख्य कार्यिक अधिकारी, पश्चिम रेलवे,
कंपनी, बम्बई-20 लोजो गई है। वह यथा समय आपको नियुक्ति प्रस्ताव
में, क्वार्टे कि वह लो अन्यथा नियुक्ति दिये जाने के पात्र पायें।
कृपया नंबरों कि इस विषय में रेलवे भर्ती बोर्ड, अजमेर अब आपसे
किसी तरह का पत्र-हार नहीं करेगा।

M. J. S.
कृत अधिकारी,
रेलवे भर्ती बोर्ड, अजमेर

True copy
S. S. Patel



A 3



स० ई-एल/890/342

भारत सरकार सैमानिक कार्यालय,

O. I. G. चूपा, 1989.

25 जूलाय 1910 (क्र.)

मिस्टर मुहम्मद इस्माईल दीक्षित

मुहम्मद इस्माईल दीक्षित

स्व-५, राजवाट नहर कालोनी,

मुम्पेल्स स्टैण्ड ने पास, चन्द्रेरी, गोपन्दुरा (मूर्शी)

विवाह:- रेल सेवा परिवहन - ईर्ष्या-३ वर्षार्थी - यांकिक विवाह -
वे विवाह सहायता ग्राहक/डॉक्टर सहायक/विवाह रु. 1000-1500
(आर-पा) परिवहन रेल, रेलाम पण्डु।

सन्दर्भ:- इस कार्यालय का एवं सम्बन्धित दिनांक २७.१.८९।

इस कार्यालय पत्र सम्बन्धा दिनांक २७.१.८९ के सन्दर्भ में आपकी
मुहित किया जाता है कि आप विविस्ता ईर्ष्या-३/१ में पाय गए हैं। ज्ञात: आपकी
भूमि इस सहायक विक्री वालक/डॉक्टर लक्ष्मण प्रशिदाण के लिए दिनांक ३-३-1989 से
नियमित किया जाता है। ज्ञात: आप इस कार्यालय में दिनांक २९-३-1989 को
उपरिक्त होते हैं।

कृपया इस कार्यालय में उपस्थित होते हैं कि नया साथ आये हैं और विविस्ता योग्यका
प्रशिदाण-पत्र व इन्हें उपरिक्त नक्का की दूरी प्रतिवर्द्ध नहीं। साहस्रांश प्रपत्र जिसमें सुन्दर
जलकारी दी गई है ग्रहण करते हैं तो लाभ।

एवं इस दूरी दिनांक की उपरिक्त नक्का की दूरी जलकारी नाम प्रशिदाण सह
से निकाल दिया जायेगा और आपकी अपनी सवालक दूरी इसका कर्ता होती है कि जिसके
परिणाम से वरीयता हाति, देशी है नियुक्ति, इतना दिन के लिए आप स्वयं
जिम्मेदार रहते हैं।

हो: मान्दड यांकिक विवाह/विविस्ता, विविस्ता
विविस्ता, (रेलाम), न०१०,
रेलाम कालोनी, रेलाम

दिनांक
16.3.89

1989 bet.

Son/ Daughter here

residing at _____

and _____

Son/ Daughter of _____

Second part and the President of India

Railway Administration) of the third part residing at _____
(father or Guardian) of the.

WHEREAS _____ the President of India(here in after referred to as the "Government")has to the request of the parties of the first part and second part engaged the apprentice and the App.hes with the consent of the party of the second part agreed to serve the Government as an Apprentice with a view to his/her subsequent App.ment to the _____ department of Indian Rly.on the terms and conditions here in after appearing..

NOW THESE PRESENTS WITNESS/ and the parties here to respectively agree as follows:-

1. The Apprentice of his/her own free will and with the consent of the party of the second part,herebybinds, himself/herself to serve the Government as DSL Asstt./Asstt. DR Elect)Fireman 1st/Apprentice in any place situated on the _____ Railway system for a period of 26 weeks the commencing from the _____ day of _____ 1989 and _____ the Government engage to give him/her training in India hereinafter mentioned provided railways that the Government may,at their discretion alter to modify the periods and courses or place of training. And they shall also have no power to terminate the apprenticeship before the expiration of the power to terminate the apprenticeship before the expiration of the power to terminate of, the said period of 26 weeks as herein after provided.

2. The period of apprenticeship shall be 26 weeks as aforesaid and that the apprentice shall receive a monthly stipend at the rate given below alongwith dearness allowance as may be admissible under the rules or extant orders from time to time. The increments shall not be granted to any apprentice while under training unless the authority under whom he/she is being trained gives as satisfactory report of his/her diligence. Progress and behaviour.

3. The continuance of the Apprenticeship from month to month shall depend on the satisfactory conduct and progress of the apprentice as certified to the Government by the authority under whom he/she may be serving should he/she at any time during the apprenticeship not satisfy the authority under whom he/she is working that he/she is making good progress or that his/her conduct is otherwise satisfactory he/she shall be liable to be discharged

from his/her apprenticeship as herein provided, The Government or the officer appointed by them in that behalf shall be the final absolute judge (whose decisions shall be final,) for the purpose of determining whether the progress of the apprentice in training is or it is not satisfactory.

NOTE: i/ The Government have power however the decision individual merits, whether the Apprentice should ~~be allowed~~ (a) be allowed to continue to receive training by withholding his/her stipend in case an extension report course is considered necessary at the end of the prescribed period of training for the reasons that he/she has failed to complete the prescribed training satisfactory of (b) be discharged from his/her apprenticeship in terms of clause.

ii/ Scheduled casts/Tribe apprentices may be given the second chance with stipend and the third chance if considered necessary without stipend.

iii/ The apprentice for whom repeat course is given will rank junior to those passing in their first attempt. In the case failed apprentices as undergo repeat course alongwith the subsequent batch of apprentice their seniority will be retained according to the marks obtained in the passing out examination.

iv/ During the period of repeat course of training without stipend, the apprentices will continue to be governed by the terms and conditions contained in this Agreement. Such apprentices will not be eligible to any service benefits during the period of their repeat course of apprenticeship without stipend. The period of their initial any repeat course apprenticeship will, therefore not count as service for any purpose.

4. The Apprentice shall employ himself/herself honestly efficiently and diligently under the orders and instruction of the authorities under whom he/she shall from time to time placed by the Government in any locality in India and shall do all things which may be required of him/her or which are necessary to be done in his/her capacity as an apprentice.

5. The apprentice shall not on an refence absent himself/herself her duties without having first obtained the permission of the Officer authority in that behalf by the Government or in case of sickness or accident with forwarding a medical certificate satisfactory for such Officers.

6. The apprentice shall be devote his/her whole time to the training and shall not carry on or be concerned in any other trade or business or occupation whatsoever,

7. The Apprentice shall be responsible for the ~~charge and care of Government~~ money goods and stores and other property entrusted to him/her or in his/her hands and shall truly faithfully account for or pay over or deliver to the Proper Officer all ~~money~~ goods and stores and properly, which shall at any time come to his/her hands or be under his/her charge on account of the Government.

8. The apprentice shall conform to all the rules and regulations of the department to which he/she may be attached for training at any time and shall obey all such order and directions as he/she shall from time to time receive from the Officer and/or Officers placed in authority above him.

9. The apprentice will if enquired, an examination in all Indian language.

9.A. The apprentice shall if so required by the General Manager of the Railway to which he/she is posted during the period of his/her apprenticeship get himself/herself enrolled to such unit of the National Cadet Corpses may be constituted by the Central Government by notification under section 7 of the National Cadet Corps Act, 1948 in accordance with the rule prescribed in this behalf and the order shall be governed by such rules such during the period of enrolment.

10. The Government shall be at liberty to deduct from time to time out of the moneys due to be paid to the apprentice as aforesaid annum or sums of money which may be responsible for any loss or time occasioned by the absence, sickness without an approved medical certificate or other incapacity to work and also for any loss which the Government may sustain by reason of the negligence or misconduct of the apprentice.

11. The apprentice will not during the be allowed to subscribe to the State Railway & Provident Fund. The period of apprenticeship will not count for pensionary benefits.

12. Should the apprentices be guilty of any insubordination, interference or other misconduct or any breach or non-performance of the provisions of these presents at any time during the continuance of the apprenticeship it shall be lawful for the Government or the Officer having authority in that behalf immediately and without previous notice to dismiss or discharge him/her from the apprenticeship and the Government or such officer for the purpose of determining whether the apprentice has been guilty -----

of any insubordination, intemperance or other misconduct or his committed any breach in the performance of the provisions of these presents.

13. It shall lawful for the Government if satisfied on the medical evidence before them that the apprentice is unfit and is ill health to obtain or to complete the training to determine the apprenticeship without previous notice (the decision of the Government being conclusive and thereupon his/her apprenticeship shall be terminated.

14. During the period of apprenticeship the apprentice shall be eligible for leave in accordance with the rules for the time being in force applicable to apprentice on Indian Railways.

15. Should the apprentice terminate his/her apprenticeship without the written consent of the Govt. or try to withdraw be wilfully absenting himself/her self or any time by adopting any unfaith practice or be discharged therefrom for misconduct or any other offence as enumerated in clause 12 above during the period of apprenticeship to accept service as in the deptt. of Indian Railway as aforesaid if offered to him/her or resign service without the written consent of the Govt. the parties of the first part and for the second part in consideration of the promises, hereby jointly and severally agree to reply on demand to the Govt. all stipends or pay or any other amount drawn by the apprentice from the Government under these present and also to refund to the administration on demand the whole cost of his/her training which will be understood as 12 1/2% of stipend or pay or allowance excluding travelling and running allowance, if any, drawn by the apprentice.

16. The apprentice shall not be entitled to any compensation whatsoever on his/her apprenticeship being terminated under any of the provisions of these presents nor shall the party to the second part have any claim for compensation against the Govt. in that behalf. -

17. The apprentice shall undergo training for such trade or trades as may be specified in terms of clause (i) hereof. No guarantee or promise of employment temp. or permanent on completion of apprenticeship is given nor implied by the Railway administration. But on the successful completion of the apprenticeship the apprentice shall (if he is so required) serve the railway administration faithfully and efficiently for a minimum period of five years (subject to earlier determination at the sole discretion of the Railway

administration) in any capacity for which he/she may be considered fit upon the scale of pay and on the terms and condition which may be in force from time to time during the tenure of this/her employment under the Railway administration. In the event of the apprentice not being absorbed on any railway administration on completion of his/her apprenticeship he/she will be given a certificate of completion of his/her apprenticeship training to enable him/her to find employment outside the Railway while those apprentice absorbed in working posts will be given such a certificate only on completion of five years service.

18. In respect of any matter for which no provisions have been made in this agreements the provisions to me Indian Rly. Establishment code from time to time in or force or any rules made thereunder shall apply to the extent to which they are applicable to the service here by provided for and the decision of the Govt. as to their applicability in termination and effect shall be final.

19. Subjects as otherwise provided in this contract all notice to be given on behalf of the Govt. and all other action to be taken on behalf of the Govt. may be taken on behalf of the Government by _____ or any other officer for the time being in the functions duties and lower of the said If here to have set their hands the day and year first above written.

20. I am agree that in case any adverse report is noticed by the administration at subsequent date I am liable to be discharged from training course and will not have any claims for appointment in the Railways.

1. Bijeshwar Singh Party of the first part (Apprentice)

2. _____

Witness



1. 7/5/89 _____ Party to the second part (Father or Guardian) will be filled by office.

2. _____

NISHA 2239

*Kamal Singh
G.S.B.R.*

AS

Am. 8/1

(29)

25

परिचय रेल्वे.

====

सं. ई.एल/1030/22 भाग-7

मण्डल कार्यालय, अजमेर.

दिनांक 19/5/1992.

10.6.92

विषय:- अराजसक्ति कर्मचारियों की वरिष्ठता सूचि - प्रथम
आगवाला/डीजल लहायक वेतनमान ₹ 950-1500/संवि
याक्रिक विभाग - अजमेर मण्डल।

=====

प्रथम आगवाला/डीजल लहायक वेतनमान ₹ 950-1500 ₹ संवि अजमेर
मण्डल की वरियता सूचि संलग्न सूचार्थ भेजी जा रही है।

यदि यिसी कर्मचारी का नाम वरियता सूचि में आने से छूट गया हो
तो अपना प्रतिवेदन सम्पूर्ण विवरण सहित एक माह के भीतर भेज दे और यदि वरियता
में कोई मतभेद हो तो भी कर्मचारी प्रतिवेदन में विवरण सहित एकल के भीतर
कर सकते हैं।

सूची को सूचार्थ सूचा बोर्ड पर अवाय लगा दे और सम्बन्धित
कर्मचारियों से अवाया नोट करवा कर पावती रहें।

अलगन :- ग्रामेल

6/6/92
16/5

प्रतिलिपि सूचार्थ एवं आवायक कार्यवाली हेतु:-

लोको फोर्मेन - अजमेर मारवाड रा.प्र.नगर बाबूरोड गांधीधाम.
फिलर इंचार्ज - पालनपुर मावली

व्याकितात मिशिन.

मण्डल सचिव - डे.रे.एम.यनियन/व.१०.मजदूर संघ अजमेर ₹ 12-12 प्रतियां।

15/5/27
75 प्रतियां।

Final
SSB

10.6.92

10.6.92

10.6.92

10.6.92

नाम व पिता का नाम

पंक्तिः दर्शन लक्षण विवरण विवरण विवरण

विवरण

विवरण

	१	२	३	४	५	६	७	८	
१.	बन्दुराम देवाराम	अन्य	श्री. विष्णु	विष्णु विहार	१.११.३९	८.९.६३	९.३.८४		
२.	क्लिन्ड विल्ड विल्ड	—	—	—	१.७.४४	१३.१.६४	८.३.३४		
३.	नंदीवार मार्गीलाल	—	—	—	१.११.३९	१०.१.६४	०.३.३४		
४.	रामवन्दु डी.	—	—	—	७.६.११	३२.१.६४	०.३.३४		
५.	भीमतंत्र पेमा राम	—	—	—	२.३.०.१	८.१.६४	९.३.८४		
६.	मानीरंत्र विष्णु विल्ड विल्ड	अन्य	—	—	१.१.३९	२४.१.६४	९.३.८४		
७.	प्रभोद दुनार नागर	—	—	—	१.३.१२	२०.१.६४	८.३.३४		
८.	गोपाल कृष्ण नेटरा	—	—	—	१०.७.४२२३.१.६४	९.३.०७			
९.	नरायण दास ती	—	—	—	पातन्त्रुर	११.३.३८	२६.२.४४	९.३.८४	
१०.	ओम प्रकाश राम भरोसे लाल	अन्य	—	—	गांधीधाम	३०.७.४१	२.२.२.६४	०.३.०७	
११.	जातिमराम	—	—	—	—	१.२.४०	२१.३.६४	३.३.०७	
१२.	अमी बन्दु	—	—	—	—	२.३.४४	२४.३.६४	०.३.०७	
१३.	बांडिर होल	—	—	—	—	१५.१०.४४२३.३.६४	१.३.०७		
१४.	नोधिन्द लाल	—	—	—	—	७.७.४३	४.४.६४	३.३.०७	
१५.	अर्जुनीकै छेता	—	—	—	रा.पु.नगर	१०.१२.४१	६.४.६४	१.३.०७	
१६.	सुलान गा.	—	—	—	—	१.६.४०	६.४.६४	३.३.०७	
१७.	अद्वृत रमान खा.	—	—	—	गांधीधाम	२१.४.४५	१.४.६४	१.३.०७	
१८.	देवी रांगर धनालाल	अन्य	—	—	—	२०.५.१२	१५.१.६७	१.३.०७	
१९.	मानीरंत्र नार्हीला	अन्य	पु.आ.	अमेर	६.७.४२	२१.२.६३	१.३.०७		
२०.	अमरदन्द दोप एन्द	अन्य	—	—	—	१५.११.११	५.१.६७	१.३.०७	
२१.	दिलानतान पसामा दी	अन्य	पु.आ.	अ.खोड	१५.३.४६	३.१.६०	१.१.३६		
२२.	तरोरमत नोरामल जोधी	अन्य	—	—	गांधीधाम	१.१.४७	३.१.६०	१.१.३६	
२३.	लाला बन्दु दुधे	—	—	—	—	१०.४.४४	२६.१.६०	१.१.३६	
२४.	हुम्म एन्द धनालाल	—	—	—	अमेर	१२.७.४६	१.१.६७	१.१.३६	
२५.	मानुल लेमद राहुत गा.	—	—	—	अमेर	१.२.४३	२६.७.६५	१.१.३६	
२६.	प्रेमनारायण धनायाम दास	—	—	—	पु.आ.	१.१.४२	३.१.६७	१.१.३६	
२७.	एन्द रेय इत्तरान	—	—	—	डी. लाला	आ.खोड	४.१.१.४२	३.१.६७	
२८.	राज हुमार बन्दुलान्त	—	—	—	—	रा.पु.नगर	७.७.४४	१.१.६७	
२९.	अद्वृत लाला	—	—	—	—	आ.खोड	३.७.४५	१.१.६७	
३०.	देवामा बन्दु निलो बन्दु	अन्य	—	—	—	रा.पु.नगर	६.६.४५	१.१.६७	
३१.	अदरीकै राम राम	—	—	—	—	आ.खोड	१.१.४५	२१.७.६०	१.१.३६
३२.	गफूर भी. अलाल वला	—	—	—	—	—	१.१.१०.१६	१६.६.६७	१.१.३६
३३.	पेमा लिंग वाली वाली	—	—	—	—	ग.मेल	११.१२.७३	२३.४.६७	१.१.३६
३४.	देवीलाल नन्दा	—	—	—	—	आ.खोड	६.१.१८	१७.१०.६०	१.१.३६
३५.	वगदीरा प्रसाद एव	—	—	—	—	रा.पु.नगर	१०.२.४७	२७.२.६०	१.१.३६
३६.	लगात फै	—	—	—	—	ग.मेल	१२.१.४७	१.१.६५	१.१.३६
३७.	पोमीकर फै. महारेव	अन्य	—	—	—	गांधीधाम	१.१.११.३१	१.१.६५	१.१.३६
							१२.५.६७	१३.१.६७	१३.१.०७

१८

बन्दुराम देवाराम

विल्ड विल्ड

नंदीवार मार्गीलाल

रामवन्दु डी.

भीमतंत्र पेमा राम

मानीरंत्र विल्ड विल्ड

प्रेमनारायण धनायाम दास

एन्द रेय इत्तरान

राज हुमार बन्दुलान्त

अद्वृत लाला

गफूर भी. अलाल वला

पेमा लिंग वाली वाली

देवीलाल नन्दा

वगदीरा प्रसाद एव

लगात फै

पोमीकर फै. महारेव

बन्दुराम देवाराम

१०.	कन्दुमारा गोडवाल माती	जन्य	५०.५१.	आदर्श	२७.६.७	२४.८७	२४.८७	
११.	भग्नात ५०८ उरी रिंड पर्णिलाल	अ. वा.	—	आदर्श	१९.१.६५	१२.१.३९	१२.१.३९	
१२.	रामतांगर कन्दुलाल	अ. वा.	—	आदर्श	३.१.६६	१२.१.३९	१२.१.३९	
१३.	ज्ञानाकुमार महीपाल गिया	जन्य	—	गांधीपाल	१०.४.६८	१२.१.३९	१२.१.३९	
१४.	ज्ञान तुमार नेसातुमार रामा	—	—	आदर्श	११.१२.६७	१२.५.३९	१२.५.३९	
१५.	राजेन्द्र पुजार शुरभुकापा मदान	—	—	आदर्श	१६.११.६७	१२.१.३९	१२.१.३९	
१६.	तंक्ष रिंड विकेन्द्र रिंड	—	—	—	१.३.३३	१२.१.३९	१२.१.३९	
१७.	प्रताप रिंड गारायन	अ. वा.	—	—	३.१.६५	१२.१.३९	१२.१.३९	
१८.	लक्ष्मी गहमद भो. हूतेन तितर	५०.५१	—	—	२२.०.६५	१२.१.३९	१२.१.३९	
१९.	राजकुमार रामितल भेमावानी	—	—	—	२०.०.६५	१२.१.३९	१२.१.३९	
२०.	संक्षेपुमार रामपुलापा रामी	—	—	अद्वीर	१९.७.६६	१२.१.३९	१२.१.३९	
२१.	आरोड़ तुमार ५०८ गोपाल	जन्य	—	आदर्श	१.१०.६७	१२.१.३९	१२.१.३९	
२२.	प्रियापुपाल ओडा जानारायण	अ. वा.	—	—	५.४.५५	१२.१.३९	१२.१.३९	
२३.	कन्दुमार रामपुल जानीन	जन्य	—	गांधीपाल	१५.७.६१	१२.१.३९	१३.१.३९	
२४.	देवी रिंड वर्धे	अ. वा.	—	—	१५.१.३०	१३.१.३९	१३.१.३९	
२५.	योगेन्द्र लाल रामीन्द्र तुमार रामा	—	—	—	३०.७.६३	१३.१.३९	१३.१.३९	
२६.	ज्ञानीलाल पुरुषाज	—	—	—	१८.४.६७	१३.१.३९	१३.१.३९	
२७.	राजेन्द्र तुमार च्यारे तुम जेन	—	—	—	१.१२.६७	१३.१.३९	१३.१.३९	
२८.	नरेन्द्र तुमार चालुलाल	—	—	—	१.६.५९	१२.१.३९	१२.१.३९	
२९.	अमोल कन्द्र ओडुरोंद धीणा	५०.५१	—	आदर्श	१.३.६५	१३.१.३९	१३.१.३९	
३०.	दीन्दान १५८ अभीरंड पंथार	अ. वा.	—	—	६.०.६५	१३.१.३९	१३.१.३९	
३१.	दीन्द्य तुमार नमीरा	—	—	—	२.९.६६	१३.१.३९	१३.१.३९	
३२.	दृष्टिन्द्र तुमार उग्रसिंहर उपाध्याय	—	—	—	१६.१०.६७	१४.१.३९	१४.१.३९	
३३.	गुरुपुलापा भग्नातलाल देवीप	—	—	—	३.१.६७	१२.१.३९	१२.१.३९	
३४.	गविन्द तुमार लोहेन्द्र इट जी	—	—	आदर्श	१.७.६६	१२.१.३९	१२.१.३९	
३५.	देवेन्द्र राधेशाला गोपन	—	—	—	२२.२.६६	२५.१.३९	१२.१.३९	
३६.	नोरतमन कालुराम	जन्य	—	—	१२.१.३१	१४.१.३९	१४.१.३९	
३७.	विनोद तुमार नोभरामा	—	—	—	१५.१.६५	१३.१.३९	१३.१.३९	
३८.	राजालीरेट गोपन	—	—	आदर्श	१५.१.६८	२२.५.३९	२२.५.३९	
३९.	दादुलाल उन्दुराम धीणा	५०.५१	—	—	१.७.६६	१२.७.३९	१२.७.३९	
४०.	दिनेश तुमार रामानारामा	—	—	आदर्श	१.११.६५	२६.१.३९	२६.१.३९	
४१.	दिनेश तुमार राजेन्द्र रामा	—	—	—	१९.११.६७	१२.१.३९	१२.१.३९	
४२.	दिनेश तुमार रामीन्द्र निवर्णि	५०.५१	—	—	२०.३.३५	१२.१.३९	१२.१.३९	
४३.	रामदीलाल जी कन्द्र	—	—	—	१.३.६७	१२.१.३९	१२.१.३९	
४४.	देवेन्द्र रामदाल	५०.५१	—	—	२०.३.६६	१०.२.३९	१०.२.३९	
४५.	महीपाल सी.	५०.५१	—	—	१५.३.६७	१३.१.३९	१३.१.३९	
४६.	बोनत गृसी	—	—	—	५.०.६५	१५.१०.६५	१५.१०.६५	
४७.	पर्मालाल वरुन्दुर्ज	—	—	रा.७.१.	१२.६.६६	—	—	
४८.	पर्मुम रामपन्द्र	—	—	१.१.१.	३.७.३७	—	—	
४९.	प्रेमरेत ग्रीला	—	—	आदर्श	१.१.१.१७	१६.६.६७	—	
५०.	मार्मीलाल वुन्नी लाल	—	—	रा.७.१.	७.१.६५	१३.७.६७	—	
५१.	सी.सी. नेकारी	—	—	रा.७.१.	५.१०.६३	२१.४.६७	—	
लगाता ३००३००								

THEORY

1	2	3	4	5	6	7
121.	हसराय प्राना	ग्रन्थ	डी. नेट.	आवृत्ति	15.9.50	16.3.72
122.	नोरतमत पुस्तक	-"-	-"-	गांधीपान	23.3.50	9.4.70
123.	दृष्टिगुम्बार डे.	-"-	-"-	आवृत्ति	3.9.51	21.12.71
124.	कुमार फिल्मोटेर भोटन लाल	-"-	-"-	गांधीपान	10.7.51	9.8.70
125.	स्टेट एन्ड टी.	-"-	-"-	आवृत्ति	1.6.47	22.12.70
126.	रामस्थल एम.	-"-	-"-	गांधीपान	1.8.65	4.12.69
127.	वगदाद छाँ	-"-	-"-	आवृत्ति	25.1.53	26.4.71
128.	लेहराज शंकर लाल	-"-	-"-	गांधीपान	2.3.56	12.5.75
129.	डेमराज मेम्पात	ग्रन्थ	-"-	रामपुरानगर	15.8.50	21.2.73
130.	नारायण बाबूराम	ग्रन्थ	-"-	आवृत्ति	3.9.51	9.4.70
131.	ओदू लाल गणेश	ग्रन्थ	-"-	गांधीपान	1.7.52	16.12.71
132.	मोहन लाल हीरा लाल	-"-	-"-	आवृत्ति	3.11.50	9.4.71
133.	भंडर तिंड गोड	-"-	कृष्णा	अक्षेत्र	11.3.57	25.12.73
134.	दलप्रेत लुमार एवं	-"-	डी. नेट.	गांधीपान	25.3.45	26.10.68
135.	विरेन्द्र तिंड टी.	-"-	-"-	-"-	18.12.51	12.4.75
136.	राय शंकर	-"-	ग्रन्थ	अक्षेत्र	5.3.52	1.3.65
137.	समीक्ष अद्यमद	ग्रन्थ	डी. नेट.	रामपुरानगर	7.7.55	29.1.70
138.	लालीन यु	-"-	-"-	अलोर	1.8.53	31.1.78
139.	जैसुल पीटर	-"-	ग्रन्थ	रामपुरानगर	20.9.46	23.4.66
140.	रामट फिल्ड	-"-	कृष्णा	गांधीपान	19.7.47	15.11.85
141.	अमृत लाल धीर	ग्रन्थ	-"-	कृष्णा	1.1.52	1.6.74
142.	हेमन्त लुमार दीर	ग्रन्थ	-"-	आवृत्ति	7.11.57	11.2.82
143.	पूर्ण तिंड रिंगराय तिंड	-"-	-"-	आवृत्ति	3.9.56	11.2.82
144.	लुमरन्द	ग्रन्थ	-"-	आवृत्ति	21.5.44	3.1.68
145.	दोला राम शीरार	ग्रन्थ	-"-	गांधीपान	24.9.49	24.2.70
146.	नत्पत तिंड	ग्रन्थ	-"-	अक्षेत्र	17.10.49	3.14.78
147.	ज्ञानोद्धुमार धीर	-"-	-"-	गांधीपान	17.1.55	7.3.68
148.	समरुद्धीन एवं	-"-	-"-	-"-	1.1.54	1.4.66
149.	प्रियम तिंड एम.	-"-	ग्रन्थ	आवृत्ति	6.9.40	1.10.67
150.	राम उक्काद काबू	ग्रन्थ	-"-	अलोर	15.5.14	29.11.66
151.	रामपानाम आर	ग्रन्थ	डी. नेट.	आवृत्ति	26.5.51	34.1.78
152.	हरगोपिन्द डे.	-"-	-"-	गांधीपान	1.1.50	1.3.72
153.	वरीर छाँ	-"-	-"-	आवृत्ति	25.2.52	3.7.71
154.	प्रसन्न दुर्लेख टी.	-"-	-"-	-"-	10.1.49	24.12.69
155.	दायु तिंड टीक राम	-"-	-"-	-"-	8.4.47	35.5.71
156.	उन्नु मनी पाण्डे	-"-	-"-	-"-	5.3.42	12.9.69
157.	पन्ना लाल आर.	-"-	-"-	रामपुरानगर	25.12.56	5.6.72
158.	प्रिणन लाल रतन लाल	-"-	-"-	आवृत्ति	31.12.48	1.9.72
159.	दर्याय तिंड	-"-	-"-	-"-	16.1.52	8.9.72
160.	जर्जिमुदेन	-"-	-"-	आवृत्ति	5.1.52	14.9.72

1	2	3	4	5	6	7	8
151.	जैरलाल चंतुरभुज	अन्य	उर्मी-शाशा	राणा प्रतार नार	17.4.51	9.3.72	4.8.88
152.	जादीरा चन्द दोला	अन्य	=	बाबूरोड	31.7.52	16.3.72	28.2.89
153.	दुर्घात लाद्वारा	अन्य	=	बाबूरोड	14.11.52	12.4.	=
154.	बोनुलाला हीरालाल	अन्य	=	बाबूरोड	16.7.50	20.	
155.	रामलाल हीरालाल	अजा	=	बाबूरोड	24.51	30.9.72	
156.	लियाकत अली	अन्य	=	गांधीधाम	18.6.48	28.3.73	
157.	ज्यराम छरदेव	अन्य	=	बाबूरोड	16.51	18.9.72	
158.	मोठ शारीप	अन्य	=	गांधीधाम	10.7.50	7.10.72	
159.	रमेश्वन्द पुलसिंह	अन्य	=	गांधीधाम	19.1.55	19.4.73	
170.	कुम बिदारी लाल जी	अन्य	=	बाबूरोड	10.7.49	19.9.72	
171.	मोललाल ध्वाराम	अजा	=	बाबूरोड	14.10.52	17.5.78	
172.	झंधर द्याल	अजा	=	राणा प्रतार नार	25.3.	2.7.72	
173.	गवरीलाल न्यो	अन्य	=	गांधीधाम	5.6.52	2.3.77	
174.	नेहसूदीन	अन्य	=	बाबूरोड	2.6.52	25.2.89	
175.	खजारीलाल टी.	अजा	=	बाबूरोड	2.11.47	20.7.70	
176.	नांनालाल	अजा	=	बाबूरोड	1.12.	30.9.76	
177.	रायन बहादुर	अन्य	=	बाबूरोड	15.10.58	17.8.79	
178.	आंक कुनार रमा	अन्य	=	राणा प्रतार नार	11.11.59	15.1.79	
179.	पतुरभुज इकमन्द	अजा	=	गांधीधाम	15.5.41	1.3.65	
180.	झाँद झोन	अन्य	=	बाबूरोड	3.6.10	11.10.79	
181.	मेल्वीन क्यू	अन्य	=	गांधीधाम	2.7.52	5.2.80	
182.	कालूराम मुरज्जल	अन्य	=	गांधीधाम	1.1.56	11.7.80	
183.	बहसद अली	अन्य	=	बाबूरोड	1.6.61	3.1.7.80	
184.	लहरीलाल एम.	अन्य	=	बाबूरोड	10.1.61	10.9.80	
185.	मोनुदीन ए.	अन्य	=	बाबूरोड	10.1.61	10.9.80	
186.	जोधसिंह मोदीलाल	अन्य	=	बाबूरोड	11.6.53	2.3.77	
187.	धुम्नीलाल मूलयन्द	अन्य	=	बाबूरोड	1.1.52	8.3.77	
188.	मानप्पीरामगोपाल	अजा	=	बाबूरोड	1.6.37	1.9.77	
189.	झायन मुन्दर धी.	अन्य	=	बाबूरोड	19.10.49	12.7.77	
190.	बच्छुल खलीज़	अन्य	=	गांधीधाम	23.7.54	1.12.77	
191.	हुसो चन्द झी.	अन्य	=	गांधीधाम	11.1.52	15.8.77	
192.	रमेश्वन्द के.	अन्य	=	बाबूरोड	1.3.57	10.3.76	
193.	झवाल धान	अन्य	=	गांधीधाम	12.4.53	15.3.78	
194.	सुन्निल विलन	अन्य	=	राणा त्रिवेननार	5.6.56	23.7.78	
195.	कन्देपालाल मदनलाल	अन्य	=	गांधीधाम	5.9.57	23.7.78	
196.	चिंम धुनार प्रेम नाराया	अन्य	=	गांधीधाम	13.10.56	16.8.78	
197.	आर्दिप कुनार	अन्य	प्र.यागलाला	बाबूरोड	8.1.56	20.6.78	
198.	मुद्दिलार झुसेन गोरी	अन्य	उर्मी-शाशा	बाबूरोड	10.5.52	24.8.78	
199.	पूरनस्तिंह लीलाराम	अन्य	=	बाबूरोड	2.2.55	10.3.77	28.2.89
200.	मत्त्यारेत मातादीन	अन्य	=	गांधीधाम	1.7.56	5.13.78	4.8.88
			=	बाबूरोड	1.7.57	18.9.78	28.2.89

201.	विरजीलाल राजाराम	अन्य	डी.पहा.	आवृत्ति	25.5.94	30.7.76	4.8.88		
202.	ऐमवन्द सोनवाल	अजा	=	आवृत्ति	24.11.55	18.6.78			
203.	तिलाल खंडे	अन्य	=	आवृत्ति	8.9.49	2.7.77			
204.	गदनलाल अमरचन्द	अजा	पु.आगवाला	ज्ञानेर	19.11.52	2.7.77			
205.	गोलसिंह वेतराम	अजा	डी.पहा.	आवृत्ति	21.12.58	16.5.78			
206.	रामताराम लीलाराम	अन्य	=	आवृत्ति	27.16.53	2.7.77			
207.	डेसन किल्लन	अन्य	=	आवृत्ति	5.3.53	8.7.77			
208.	लीलालन्द रामतराम	अजा	=	आवृत्ति	12.1.54	18.6.76			
209.	रिक्कुमार ओकारपुराद	अन्य	=	आवृत्ति	10.6.50	8.7.77			
210.	अल्ला कुमार ठक्कर	अन्य	पु.आगवाला	ज्ञानेर	20.11.56	2.9.78			
211.	मजुर भूरमद	अन्य	डी.पहा.	आवृत्ति	13.2.56	2.3.77			
212.	रामस्वर्ण रामस्वरूप	अन्य	=	आवृत्ति	10.7.55	2.5.77			
213.	भारत भूमा जी	अन्य	पु.आगवाला	रा.पु.नगर	12.3.51	12.7.77	10.1.90		
214.	क्षमीलाल भूरलाल	अजा	डी.पहा.	रा.पु.नगर	3.5.63	12.2.82	10.1.90		
215.	मधु रम	अजा	=	आवृत्ति	10.5.57	1.2.82	28.2.89		
216.	पानवन्द बार	अजा	=	आवृत्ति	3.5.59	12.2.82			
217.	आवृत्ति बी	अजा	=	आवृत्ति	2.6.56	12.2.82			
218.	धर्मराम बी	अजा	पर्याप्त	आवृत्ति	2.6.12.57	12.2.82			
219.	तिले पुरामुकुर सल्लीपुरिह	अन्य	=	आवृत्ति	1.1.66	17.4.89	17.4.89		
220.	धोन्द कुमार मुरारीलाल	अन्य	=	गांधीधाम	27.4.67	2.6.90	2.6.90		
221.	सत्यकाश रामसेन	अजा	=	गांधीधाम	30.3.62	6.11.89	6.11.89		
222.	भूमुकार भूमा ओकार सराय	अन्य	=	गांधीधाम	23.1.66	12.1.90	12.1.90		
223.	राममदन राममल	अजा	=	गांधीधाम	18.10.6	6.11.89	6.11.89		
224.	नेहेवन्द नरसिंह स्तरस	अन्य	=	क्षोर	6.7.67	5.11.89	5.11.89		
225.	कमला कुमार केलासारामण	अन्य	=	गांधीधाम	H 4.6.68.	18.1.90	18.1.90		
226.	राममारण बड़ीपुराद	अन्य	=	गांधीधाम	6.6.65	16.2.90	16.2.90		
227.	देवन्द कुमार भागमल	अन्य	=	गांधीधाम	1.3.67	5.1.89	5.1.89		
228.	रामनुज द्याराम वर्मा	अन्य	=	गांधीधाम	3.1.67	5.11.89	5.11.89		
229.	अनिल कुमार रामकिशन गुप्ता वन्द	अन्य	=	गांधीधाम	6.6.66	5.11.89	5.11.89		
230.	ज्येष्ठम सुकन्दराम	अजा	=	आवृत्ति	30.8.66	6.10.89	6.10.89		
231.	प्रकाशन्द पृष्ठमल मोरवाल	अजा	=	आवृत्ति	5.1.64	10.11.89	10.11.89		
232.	उनील कुमार लच्छदानन्द	अन्य	=	गांधीधाम	1.8.60	6.10.89	6.10.89		
233.	ददनन्दनुपाद रामजीलाल दीक्षित	अन्य	=	गांधीधाम	2.12.63	9.1.90	9.1.90		
234.	सत्येप कुमार धरदानी	अजा	=	गांधीधाम	5.3.65	7.10.89	7.10.89		
235.	ओम इकमा रामनाथ	अजा	=	गांधीधाम	2.11.65	7.10.89	7.10.89		
236.	श्रियो कुमार योगेन्द्रपालविह	अन्य	=	गांधीधाम	15.5.65	19.12.89	19.12.89		
237.	प्रताप कुमार राम भट्टोते	अजा	=	गांधीधाम	5.9.62	--	--		
238.	महेन्द्र कुमार हीरालाल	अजा	=	गांधीधाम	11.13.10.63	2.11.89	5.11.89		
239.	लक्ष्मीरहिंद तोताराम	अ.जा.	=	गांधीधाम	2.11.65	7.10.89	7.10.89		
240.	बद्धो हुष्टाज	अ.जा.	=	गांधीधाम	13.1.66	5.11.89	5.11.89		

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241.	सुरेशनंद नायुराम	क्रा० : ३००८८०	गांधीधाम	१५०१२०६५	१८०१००	१८०१००		
242.	गुलाबपन्द मोतीलाल	अन्य	= =	गांधीधाम	२७०६३	२२०१२०८९	२२०१२०८९	
243.	कलेका नायुलाल शाह	अन्य	= =	गांधीधाम	१००६०६६	५०११०८९	५०११०८९	
244.	राजेन्द्रकुमार नारायणमाल	अन्य	= =	गांधीधाम	१००१२०६५	५०११०८९	५०११०८९	
245.	परमार खंसुख भाई	अन्य	= =	गांधीधाम	१००७०६६	८०११०८९	८०११०८९	
246.	सुभासन्द अमरचन्द	अन्य	= =	बांधीधाम	१००८०६५	१८०१००	१८०१००	
247.	राजेन्द्र प्रसाद दिवेशन्द	अन्य	= =	गांधीधाम	१५०१२०६७	२७०१००	२७०१००	
248.	दू० रामदास आस्कर मेना०	अन्य	= =	गांधीधाम	२७०३०६६	१५०११०८९	१५०११०८९	
249.	नातेष्वेलाल देवाराम पुश्तार अन्य	अन्य	= =	गांधीधाम	१००७०६७	५०११०८९	५०११०८९	
250.	सतीशस्मार राजाराम तिवारी अन्य	अन्य	= =	गांधीधाम	१५०६०६६	--	--	
251.	राजीवकुमार राममोहन मिश्रा अन्य	अन्य	= =	गांधीधाम	१३०१०६८	९०२०९०	९०२०९०	
252.	पूरणदास नन्दराम	अन्य	= =	रा०प०नगर	५००००५५	२७०२०७८	१००१००	
253.	स्टेल्ली फिल्ड	अन्य	= =	गांधीधाम	१६०२०५६	२२०९०७७	१००१००	
254.	भोपालसिंह एम०	अन्य	= =	बावूरोड	१००९०५२	१८०२०७८	१००१००	
255.	राजेन्द्र कुमार पी०	अन्य	= =	बावूरोड	१२०८०५५	१८०२०७८	१००१००	
256.	राम पिंड के०	अन्य	= =	बावूरोड	६०७०५८	१९०२०७८	१००१००	
257.	सुरेश विहारी बी०	अन्य	= =	बावूरोड	१२०५०५२	७०४०७०	१००१००	
258.	तक्ति जिंह के०	अन्य	पृ० आगलाला०	रा०प०नगर	१००१२०५८	१९०२०७८	१००१००	
259.	किंगोरसिंह तेजस्विं	अन्य	= =	= =	१८०१०५८	१२०९०७७	१००१००	
260.	अनंदलक्ष्मि० एम०	अन्य	= =	= =	२१०१०५३	२३०१०७८	१००१००	
261.	ध्याक मो० अब्दुल रमन	अन्य	इ० व० ला०	बावूरोड	११५०५५	४०१०७८	१००१००	
262.	हरबट सेमान	अन्य	= =	गांधीधाम	१००३०५३	४०१०७८	१००१००	
263.	नारायणलाल गोपाललाल	अन्य	= =	गांधीधाम	१००४००५९	४०६०७८	१००१००	
264.	हेराल गिल्लवीन	अन्य	= =	गांधीधाम	२००३०५४	२४०७०७८	१००१००	
265.	रण्डोड लाल रामचन्द	अन्य	= =	बावूरोड	१३०११०५४	१८०८०७८	१००१००	
266.	अज्यकुमार किसलाल	अन्य	= =	बावूरोड	१७०१०५८	१०७०७८	१००१००	
267.	कमलदीन तूर धां	अन्य	= =	बावूरोड	१२०१०५५	१६०८०७८	१००१००	
268.	भेलाल गोपीलाल	अन्य	= =	गांधीधाम	१००६००५८	२१०७०७८	१००१००	
269.	धाले युसुफ सोमन	अन्य	= =	बावूरोड	६०३०५८	१९०८०७८	१००१००	
270.	रत्नलाल सुरजल	अन्य	= =	गांधीधाम	७०७०५७	६०११०७८	१००१००	
271.	नारायणलाल हेमराज	अन्य	= =	गांधीधाम	३०२०५६	३०११०७८	१००१००	
272.	इन्दरलाल कालूराम	अन्य	= =	गांधीधाम	१३०११०५६	२९०११०७८	१००१००	
273.	महेन्द्र पाल एत०	अन्य	= =	गांधीधाम	१७०१२०५७	८०४०७८	१००१००	
274.	सुरेन्द्र चिंह ती०	अन्य	४५० = =	गांधीधाम	३०११०५९	८०४०७८	१००१००	
275.	आगोड कुमार रामबिहारी	अन्य	= =	गांधीधाम	१५०२०५७	१५०४०७८	१००१००	
276.	अली मो० रो० मो०	अन्य	= =	गांधीधाम	१५०१०५८	१५०४०७८	१००१००	
277.	मोहनलाल धन०	अन्य	= =	कोटे	१००१०५५	१००६०७८	१००१००	
278.	कमला कुमार मिश्रा	अन्य	१००१०५५	कोटे	२१०७०५९	१००६०७८	१००१००	
279.	गणगराम० दूलराम	अन्य	= =	पिंडी०	१००१०५७	१००६०७८	१००१००	
280.	मो० सेप्प युवाब शर्वीत	अन्य	= =	बांधीधाम	१००७०५८	१००११०७८	१००१००	

१३१. उत्तरायण लाल
 १३२. युवाबपन्द लाल
 १३३. बिलाल लाल
 १३४. राजेन्द्रकुमार
 १३५. राजेन्द्र लाल
 १३६. गुलाबपन्द लाल
 १३७. गुलाबपन्द लाल
 १३८. गुलाबपन्द लाल
 १३९. गुलाबपन्द लाल
 १४०. गुलाबपन्द लाल

1.0	हुटन लाल मीणा	अजगा	डो.सहा	आद्वरोड	28.6.55	11.2.82	10.1.90	
1.20	पुकार चन्द मीणा	अजगा	पु.आगवाना	अजगेर	9.12.58	12.2.82	10.1.90	
1.33	धर्मेवती छ मीणा	अजगा	उी.सहा	आद्वरोड	1.10.61	12.2.82	10.1.90	
1.34	जगदीरा चन्द मीणा	अजगा	=	रा.पु.नगर	1.5.59	11.2.92	10.1.90	
1.35	भीमसिंह पूनभाई	अजगा	=	आद्वरोड	1.7.57	12.2.82	10.1.90	
1.36	ओटाराम देवराम	अजगा	=	आद्वरोड	6.10.60	12.2.82	10.1.90	
1.37	प्रेमांकर कुरा	अजगा	=	आद्वरोड	3.11.61	12.2.82	10.1.90	
1.38	रामवर्ण भवलाल	अजगा	=	आद्वरोड	1.5.60	12.2.82	10.1.90	
1.39	उदयसिंह पन्नालाल	अजगा	ख. बन्धु पु.बागवाना	अजमेर	1.8.56	22.2.79	10.1.90	
1.40	गुरमुखदास आसनदास	अन्ध	=	अजमेर	11.8.57	24.2.79	10.1.90	
2.1	मोहनकुमार पुलाद बकलानी	अन्ध	=	रा.पु.नगर	7.6.59	30.1.79	10.1.90	
2.2	लहभीनारायण माधुर	अन्ध	=	रा.पु.नगर	15.8.68	4.2.79	10.1.90	
2.3	मोहनलाल गोपीलाल	अन्ध	पु.आगवाना	अजमेर	1.6.55	24.2.79	10.1.90	
2.4	धर्मयाम पट्टमनन्द	अन्ध	=	रा.पु.नगर	7.8.55	20.2.79	10.1.90	
2.5	नेतो चन्द आरा	अन्ध	=	अजमेर	22.8.55	14.8.79	10.1.90	
2.6	पुकार धाघ मट्टमोहन	अन्ध	=	आद्वरोड	15.8.58	28.6.80	10.1.90	
2.7	स्थानाधिकर के	अन्ध	=	अजमेर	15.8.56	16.8.80	10.1.90	
2.8	शहरलाल मानराम	अन्धा	=	गारवाड	3.12.61	11.2.82	10.1.90	
2.9	रताराम कालराम	अजगा	=	रा.पु.नगर	2.10.59	11.2.82	10.1.90	
3.0	प्रभुलाल मीणा	अजगा	=	=	16.5.56	12.2.82	10.1.90	
3.1	शान्तिलाल धनाराम	अन्ध	=	=	28.2.55	14.3.79	10.1.90	
3.2	रामी मोठ नुर यान	अन्ध	=	रा.पु.नगर	2.1.58	5.2.79	10.1.90	
3.3	रामगाद अली लियाकदा अली	अन्ध	=	ग.पिपा	1.1.66	19.6.90	19.6.90	

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ਮਣਲ ਕਾਪਾਲਿਕ ਅੰਜਮੇਰ
ਦਿਨਾਂਕ ੧੩ ਜੂਨ, ੧੯੯੩

लौकी फीरमैन - अजमेंगामारुडु त्रिपुरारोड़ा
छापाप्राप्तापक्ष, रा। धीधाम

विषय: अराजपक्ष भौतिकीयों की वरीफ्ता सची -
प्रधान लोगों द्वारा डॉजल सरापक वेतनमधि १३०-१३०० (आरपी)

रंदर्म : एस का वाले द्वारा जासी वरीयता सभी सम्मान्य
दिनांक १४. ७. १३ एवं पत्र सम्मान्यक दिनांक १३.७.१९२२
१. ६-९२

प्रधान कार्यालय ने अपने यत्र सं: छोस 1925 19 120 (दखाइजाह) का

20-1-93 द्वारा निषिद्ध लिपा है कि इसी सीधी भती द्वारा डीजल सर्वत्र नियुक्त किये रखें जहाँ उनकी सशिक्षण अत्यधि वर्ग (A लेवल) की मर्केजें दी जाएं।

प्रश्न बहुत उत्कृष्ट/प्राचीनाधारा अवलोकन के (स्कॉल) की गई हैं वरीयता निः १ न प्रश्नाणा अवलोकनापित के परमार्थ व तिथि से की वरीयता प्राप्त है ।

तिथि स ही वरीपता प्रदान की गई। लैंडर्स भाग-। मैं भी ऐसा प्राप्त हूँ कि

जहा विशिष्टाण अवधि काटेल की गई हो, तरीफा निधारित प्रशिल अवधि से ही निधारित को जाप तदा नसार उपरोक्त संर्वित होता है।

१८ क्रमसर्वा । से ३५ तक की विवाहों की वरीयता में कोई संशोधन नहीं किया गया है।

२- क्रमसं० ३० से १७९, तक के कुर्सिकां री जर्दर्थ अधार पर प्रथम फायदे भैन। डीजल सहायक मैं कार्पोरेत थे और अब सूधी सं० रीसल । १०२३।१२८ माग। दिनांक ८-३-८९ द्वारा दिन: २८-२-८९ से वरीपता प्रदान की गयी है।

क्रमांक 180 रे 214 तक के वे 10 डीजल सहायक मे सीधी अंतर्कालिक निपुक्ति किये गये एवं प्रशिक्षण! अधिकर्म कर जनवरी, 89 मे नियमित किये गये परन्तु इन्ही नियाँ। प्रशिक्षण अधिक प्रैट्रिक पास वर्षारियों की 78 सप्ताह की जो नियाँ ते समय 28-6-88 से छूट होकर दिनांक 28 को पूरी होती थी: उन्हे नहीं सा। दिनांक 28-12-89 से ही प्रैट्रिक

क्रमसंख्या 215 से 265 तक दिनांक 8-3-89 की वर्षन सन्ति द्वारा वर्षनित कर्मचारी जो 13-1-90 को प्रथम फारप न मै पदीन्त किये गये वह लिए गए हैं।

क्रमसंख्या 266 से 295 तक के ३ विवारी सीधी मती द्वारा निपुक्षा हुए थे परन्तु उनकी निधारित प्रतिक्रिया अवधि समाप्ति की तिथि 2-५-१९९० से वरीफ्लाप्रदान की गई है।

उपरोक्त वरीपता सूर्यो पंडितः लोवीजनल है स्वं केन्द्रीय प्रशासनिक न्यायाधिकारण जौधपुर के संख्या 34193 के नियम पर ही निर्भी है जो भी न्यायालम्ब का अंतिम विधायी दौगा यही अनुसारे दृष्ट्य होगा ।

वरीपता सूती की स्कूल प्राति टॉटिस बोर्ड पर लगाकर सभी संबंधित कर्मचारियों से नीट कारबा लिया जाय एवं शा अंतिम ने अंग्रेज कोहर प्रतिवेदन हो त्री एक मुश्ल में दिमाक 15-२०-७० रुपये का दिया गया ।

प्रतिलिपि सचना सर्वं आत्मकां हेतु -

ਮਣਡਲ ਸਾਚਿਕ- ਨੈੱਡੇ ਪ੍ਰਾਚੀਨ। ਲਾਗਦਾਰ ਸੰਘ(12-12 ਪ੍ਰਤਿਪਾਂ)

Frederick
S. Stong

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प्राप्ति	ददाम	रेस्टर	जन्म तिथि	नियुक्ति तिथि	वर्तमान	रिमायन
कुराम रेताराम	अन्य	डी. सहायक	गांधीपाम	4. 11. 39	2. 8. 63	8. 3. 84
निंद्र तिंह धन्धन तिंह	अन्य	—	—	8. 7. 44	18. 1. 64	8. 3. 84
नन्द किशोर मंसीलाल	—	—	—	4. 11. 39	18. 1. 64	8. 3. 84
रामण्ड डी.	अ. जा.	—	—	7. 6. 41	22. 1. 64	8. 3. 84
झामतेने रेमा राम	—	—	—	9. 3. 42	24. 1. 64	8. 3. 84
मान रिंह चम्पालिंह चौहान	अन्य	—	—	1. 1. 39	24. 1. 64	8. 3. 84
झमोद कुमार नागर	—	—	—	1. 3. 42	28. 1. 64	8. 3. 84
नारायण दास ती	—	—	पातनपुर	11. 3. 38	26. 2. 44	8. 3. 84
ओष प्रकाश राम भरोसे लाल	—	—	गांधीपाम	30. 7. 41	21. 2. 64	8. 3. 84
सालिगराम	—	—	—	1. 2. 40	21. 3. 64	8. 3. 84
अमीरन्द	—	—	—	2. 3. 44	24. 3. 64	8. 3. 84
जाहिर हूसैन	—	—	—	15. 10. 44	23. 3. 64	8. 3. 84
गोविन्द लाल	—	—	—	7. 7. 43	8. 4. 64	8. 3. 84
जून रिंह खेडा	—	—	रा. पु. नगर	10. 12. 44	6. 4. 64	8. 3. 84
पान खां	—	—	—	1. 6. 40	8. 4. 64	8. 3. 84
जु रडमान खां	—	—	गांधीपाम	28. 4. 45	9. 4. 64	8. 3. 84
देवी देवर पन्ना लाल	अ. जा.	—	—	20. 4. 42	15. 4. 64	8. 3. 84
मानरिंह नाथुतिंह	अन्य	प्र. जा.	अजमेर	6. 7. 42	21. 2. 68	8. 3. 84
जगरहन्द दिपयन्द	—	—	—	15. 11. 44	5. 4. 68	8. 3. 84
किशन लाल पदमा जी	अ. जा.	डी. लहा.	आबुरोड	15. 3. 46	3. 4. 66	1. 1. 86
तरदार मैन नौरत मल जोशी	अन्य	—	गांधीपाम	1. 11. 47	3. 4. 68	1. 1. 86
तारीशा चन्द्र दुबे	—	—	—	10. 8. 44	26. 4. 68	1. 1. 86
दुर्म चन्द्र पन्ना लाल	—	—	अजमेर	12. 7. 46	1. 8. 69	1. 1. 86
मध्यून उद्धमद रसूल खां	—	प्र. जा.	अजमेर	1. 2. 43	26. 7. 65	1. 1. 86
प्रेम नारायण फन्नपाम दास	—	डी. लेहा.	आबुरोड	4. 11. 42	8. 8. 69	1. 1. 86
टंड देव छीतरमल	—	—	रा. पु. नगर	7. 4. 44	8. 8. 69	1. 1. 86
राजकुमार चन्द्र कर्ति	—	—	आबुरोड	8. 7. 45	8. 8. 69	1. 1. 86
लाल लताम	—	—	रा. पु. नगर	6. 6. 45	8. 8. 69	1. 1. 86
ट. चन्द्र क्रिलो चन्द्र	—	—	आबुरोड	11. 6. 45	24. 7. 68	1. 1. 86
अमर राज राम	—	—	—	11. 10. 46	16. 6. 69	1. 1. 86
झूर मौ. अल्लाह बख्ता	—	—	—	14. 12. 43	23. 8. 69	1. 1. 86
झंग शंकर पालीधाल पातीराम	—	—	आबुरोड	6. 4. 46	17. 10. 66	1. 1. 86
देवी लाल नन्दा	—	—	रा. पु. नगर	10. 2. 47	27. 2. 68	1. 1. 86
नगरीशा प्रताद स्व.	—	—	अजमेर	12. 2. 47	1. 9. 65	1. 1. 86
रघुनंद तिंह	—	—	गांधीपाम	4. 6. 88	1. 2. 65	1. 1. 86
महीपाल ती.	—	प्र. जा.	अजमेर	15. 2. 40	6. 11. 65	14. 4. 86/28. 2. 69.
मेम मैती	—	—	—	6. 6. 45	15. 10. 65	—
प्रताल गुम्बर	—	अ. लहा.	रा. पु.	2. 5. 47	17. 0. 65	—
				7. 9. 66	—	

136

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2	3	4	5	6	7	8	9
30. दुर्ल सिंह स्थ	अ. जा.	डी. सहा.	गांधीपाम	8. 10. 49	16. ७. 69	14. ४. 86	28. २. 89
32. द्वारापन्द रामपाल	-"	-"	आधूरोड	5. 6. 47	23. 10. 69	-"	-"
33. नितार मौ.	-"	-"	-"	1. 7. 49	9. 6. 70	-"	-"
34. द्वंसराज म. नारी	अन्य	-"	-"	15. 9. 50	18. ३. 72	-"	-"
35. नौतमल पुरुषाज	-"	-"	माधीधूम	26. ३. 50	4. 12. 70	-"	-"
36. शूष्णा कुमार जे	-"	-"	आधूरोड	3. 9. 50	21. 11. 71	-"	-"
37. जुगल किशारे मोहन ताल	-"	-"	गांधीपाम	8. 7. 51	8. 6. 70	-"	-"
38. रमेश चन्द्र बी.	-"	-"	आधूरोड	1. 6. 47	22. 12. 70	-"	-"
39. राम स्वल्प स्म	-"	-"	गांधीपाम	1. 6. 53	4. 12. 69	-"	-"
40. छुगदाद छा	-"	-"	आधूरोड	25. 1. 53	26. ४. 71	-"	-"
41. लेखराज शंकरलाल	-"	-"	गांधीपाम	2. ३. 56	12. ५. 75	-"	-"
42. द्वंसराज मेधवाल	अ. जा.	-"	रा. पू. नगर	19. ७. 53	21. २. 78	-"	-"
43. नारापण बालू राम	-"	-"	आधूरोड	3. 9. 51	०७. ३. 71	-"	-"
44. दोटूलाल गणेश	अन्य	-"	गांधीपाम	1. 7. 52	10. 11. 71	-"	-"
45. मोहन ताल हीरा ताल	-"	-"	आधूरोड	3. 11. 50	9. 12. 71	-"	-"
46. रामिंह गोड	-"	प्र. आ.	अमेर	1. ३. 37	25. 12. 73	-"	-"
47. जतवन्त दुमार स्थ	-"	डी. सहा.	गांधीधां	25. ६. 45	26. १०. 69	-"	-"
48. विरेन्द्र सिंह टी	-"	-"	-"	5. 12. 54	12. ४. 75	-"	-"
राव शंकर	-"	प्र. आ.	अमेर	5. ३. 43	1. ३. 65	-"	-"
49. रफीक अहमद	अन्य	डी. सहा.	रा. प. नगर	7. ९. 55	29. १. 78	-"	-"
50. अल्लादीन धू.	-"	-"	अमेर	1. ८. 58	31. १. 78	-"	-"
51. रोबर्ट फिल्ड	-"	-"	गांधीपाम	29. ७. 47	15. ११. 65	-"	-
52. अमृतलाल पी.	अ. जा.	-"	-"	9. ४. 47	1. ४. 72	-"	-
53. द्वेषन्त दुमार बी.	अ. जा.	-"	आधूरोड	30. ४. 57	11. २. 82	-"	-
54. पुरेण गिरराज सिंह	-"	-"	रा. प. नगर	8. ५. 56	11. २. 82	-"	-
55. कपूर चन्द्र	अ. जा.	-"	आधूरोड	21. ३. 44	5. १. 68	-"	-
56. दौसत राम औंकार	अन्य	-"	गांधीधां	4. ९. 49	२. १२. ७०	-"	-
57. नरसत सिंह	-"	-"	अ. जेर	17. १०. 49	३. ४. 71	-"	-
58. अशोक कुमार बी.	-"	-"	ज. जी. जी.	10. १. 53	7. ३. 68	-"	-
59. शामशुद्दीन स्म.	-"	-"	-"	1. ५. 44	1. ४. 66	-"	-
60. किशन सिंह स्म.	-"	प्र. आ.	आधूरोड	6. ४. 48	1. १०. 67	-"	-
राप्पाम आर	-"	डी. सहा.	-"	28. ३. 51	14. ११. 71	-"	-
61. हरगोविन्द के	-"	-"	मांधीधां	१. १०. ५०	१. ३. ७२	-"	-
62. यशीरखान	-"	-"	आधूरोड	25. २. ५२	३. ७. ७१	-"	-
63. मंदूल हूसेन टी.	-"	-"	-"	10. १. ४९	24. १२. ६९	-"	-
64. शाशु सिंह टीकराम	-"	-"	-"	८. ४. ४७	२५. ५. ७१	-"	-
65. चन्द्र मणी पांडि	-"	-"	-"	५. ३. ४२	१२. ९. ६९	-"	-
66. पन्ना ताल आर	-"	-"	रापु. नगर	२५. १२. ५१	५. ६. ७२	-"	-
67. दिमत ताल राम	-"	-"	आधूरोड	३१. १२. ४८	४. ९. ७१	-"	-
68. दुरधाव सिंह	-"	-"	-"	१६. १. ५२	८. ४. ७२	-"	-

तगतार... ४...

1	2	3	4	5	6	7	8
121	अलीमुदीन	अन्य	डी० सह००	आलू०८	5-1-52	14-4-72	4-8-88 26-2-89
122	ज़ल्लाल चतुराम	„	„	२१०प्र०८०	17-4-51	9-3-72	„
123	जादीशवन्द दौला	„	„	आबू०८	3-7-52	16-5-72	„
124	पूर्ण०क० लादू०८०	„	„	„	14-11-52	12-4-72	„
125	औमप्रकाश ही०८०८०	अन्य	„	„	16-7-50	28-3-73	„
126	रामकौर हीराला०	अजा०	„	„	2-4-51	30-5-72	„
127	लिपाकत अली०	अन्य	„	गांधी०८०८	18-6-48	26-3-73	„
128	जगराम हरदेव	„	„	आबू०८०८	1-6-51	18-9-72	„
129	मौ० शरीफ	„	„	गांधी०८०८	1-७-५०	7-10-72	„
130	रमेशवन्द फू०सिंह	अन्य	„	आबू०८०८	19-1-55	19-4-73	„
131	कुंगविहारी लाल जी०	„	„	गांधी०८०८	10-८-४९	19-९-८२	„
132	मौहिला० धारा०८०	अजा०	„	आदू०८०८	17-10-52	17-5-78	„
133	ईश्वर दपाल	अजा०	„	२१०प्र०८०	2०-८-५१	2-7-77	„
134	गबरीला० गण०८०	अन्य	„	गांधी०८०८	3-6-52	2-3-77	„
135	मेहरदीन	अन्य	„	आलू०८	20-५-५२	25-५-५७	„
136	हजारीला० टी०	अजा०	„	अजमेर	25-10-47	2०-७-७०	„
137	नानाला०	अजा०	„	„	15-५-६१	3८-९-७८	„
138	शपाम्बहादुर	अन्य	„	„	15-10-58	17-8-79	„
	अशोककुमार जम०	अन्य	„	आलू०८०८	16-11-59	16-८-७९	„
140	कतामुज हुकमवन्द	अजा०	„	२१०प्र०८०	6-५-५१	1-३-६३	„
141	हमीद हुसैन	अन्य	„	गांधी०८०८	8-८-६०	11-१०-७९	„
142	फेलीन क्य०	„	प०	„	2-7-57	5-२-८०	„
143	कालाम सूरजमल	अन्य	„	गांधी०८०८	1-७-५४	11-७-८०	„
144	अमद अली०	अन्य	„	„	1-६-६१	31-७-८०	„
145	लहहिला० एम०	अन्य	„	गांधी०८०८	18-१-६१	1-९-८०	„
146	मौनुदीन ए०	अन्य	„	गांधी०८०८	-६-५३	2-३-७७	„
147	जौधासिंह मौदीला०	अन्य	„	गांधी०८०८	27-२-५२	8-३-७७	„
148	कुनीला० मूरवन्द	अजा०	„	अजमेर	1-६-५१	12-३-७७	„
149	मानासिंह रामामोल	अजा०	„	„	10-10-49	12-३-७७	„
150	शपाम्बुद्दर बी०	अन्य	„	गांधी०८०८	23-७-५४	1-१२-७७	„
151	अब्दुल हसीब	अन्य	„	गांधी०८०८	11-१-५२	13-८-७७	„
152	मुस्लिम बी०	अजा०	„	आबू०८०८	1-३-५७	10-३-७६	„
153	रमेशवन्द बै०	अन्य	„	गांधी०८०८	12-४-५३	2-३-७७	„
154	दक्काल सात	अन्य	„	२१०प्र०८०	5-६-५६	23-१-७७	„
155	मुस्तिर यित्सा०	अन्य	„	गांधी०८०८	5-९-५७	23-१-७८	„
156	कन्हैयाला० मदनला०	अन्य	„	„	13-१०-५६	16-१-७८	„
157	विजयप्रा० प्रमा० १४०	„	१० अगदा०८०	अजमेर	8-१-५६	20-१-७८	„
158	आशीशकुमा० १४१	अन्य	डी० सह०८०	अजमेर	10-३-५२	24-८-७८	„
159	मुस्लिमा० हुसैन गो०	अन्य	„	आबू०८०८	2-२-५५	10-३-७७	28-२-८९
160	पूर्णसिंह लीला०१४१	अन्य	„	गांधी०८०८	15-७-५६	5-११-७७	5-८८५ 4-८-८८ 28-२-८९

1	2	3	4	5	6	7	8
161	सत्यावदेत मातादीन	अन्य	डी.सहा.	आबूरोड	15-7-57	16-2-78	
162	विंशीलाल राजाराम	अन्य	"	"	22-5-54	30-7-78	4-8-88
163	ऐमवन्द सौनवफ्ट	अजा	"	"	22-11-55	18-2-78	28-2-89
164	श्री शिलाल कपू	अन्य	"	"	18-9-49	2-3-77	"
165	मन्नलाल बमावन्द	अजा	प्र. आगवाला	अमेरा	19-11-52	2-3-77	"
166	मौहनसिंह वेताम	अजा	डी.सहा.	आबूरोड	"-58	16-1-78	"
167	रामारामा लीलाराम	अन्य	"	"	27-6-53	2-3-77	"
168	राम दिल्ली	अन्य	"	"	5-8-53	8-3-77	"
169	हरिजनवन्द सम्पत्ताम	अजा	"	"	12-1-54	18-2-78	"
170	जिल्हामार आँकारप्रसाद	अन्य	"	"	15-6-50	8-3-77	"
171	अरामारुमार ठक्का	अन्य	प्र. आगवाला	अमेरा	20-11-56	2-9-78	"
172	मंदा नौमधन	"	डी.सहा.	आबूरोड	13-1-56	2-3-77	"
173	रमेशवन्द रामस्वरूप	"	"	"	1-7-55	2-3-77	"
174	भारत भूषण बी०	अन्य	प्र. आगवाला	रा००९०कारा	12-3-51	12-3-77	"
175	लक्ष्मीलाल भंवरलाल	अज्जा	डी.सहा	"	5-6-63	12-2-82	"
176	प्रभुका	"	"	आबूरोड	1-5-57	1-2-82	28-2-89
177	माननन्द आ००	अज्जा	"	"	3-5-59	12-2-82	"
178	बालूलाल बी०	"	"	"	7-6-56	12-2-82	"
179	धर्मपाल बी०	"	"	"	26-12-57	12-2-82	"
180	पौर्णीकर प्रेम महादेव	"	"	गांधीधाम	2-5-67	13-1-89	28-12-89
181	चन्द्रप्रसाद मौहनलाल माली	अन्य	डी.सहा	आ००८०	27-6-66	7-4-89	"
182	भागानराम उत्तारदेव वण्डवाल	अज्जा	"	अमेरा	19-1-66	12-1-89	"
183	रामागर नन्दलाल	अज्जा	"	आ००८०	8-1-66	12-1-89	"
184	नैश्वरुमार महीपाल रामा	अन्य	"	अमेरा	10-6-68	12-1-89	"
185	सर्वेश्वरुमार नैश्वरुमार ज्ञमा०	"	"	गांधीधाम	19-12-57	12-3-89	"
186	रामेन्द्रप्रसाद सत्यप्रकाश मदान	"	"	आबूरोड	18-11-67	12-1-89	"
187	सिंजपरिंद रामेन्द्रप्रसाद	"	"	"	1-9-68	12-7-89	"
188	प्रतापरिंद ताराचन्द	अजा	"	"	1-3-68	12-1-89	"
189	सफी अहमद पौ०हुसैन अंजा०	अन्य	"	"	8-1-65	12-1-89	"
190	राज्युमार श्रीतह वैसवानी	"	"	"	22-6-65	12-1-84	"
191	संजप्तुमार सत्यप्रकाश ज्ञमा०	"	"	"	20-8-65	12-1-89	"
192	अजीकुमार दिनकरपाल	अन्य	"	अमेरा	14-7-66	12-1-89	"
193	गिरिषपाल जोड़ा जपना (पापा)	अजा०	"	आबूरोड	1-10-67	12-1-89	"
194	नन्दकुमार रामवन्द जांगेट	अन्य	"	"	5-8-66	12-1-89	"
195	पौ०ज्ञा०	अ०ज्ञा०	"	गांधीधाम	15-7-61	13-1-89	"
196	पौ०ज्ञा० रामवन्द जांगेट अन्य	अन्य	"	"	15-1-68	13-1-89	"
197	लंगीधाम ज्ञमा०	"	"	"	30-7-68	13-1-89	"
198	रामेन्द्रप्रसाद जांगेट ज्ञेन	"	"	"	16-4-67	13-1-89	"
199	नैश्वरुमार वारुलाल	"	"	"	8-1-67	13-1-89	"
200	अमौकितन्द्र छोटूराम पापा०	अ०ज्ञा०	"	आबूरोड	6-1-67	12-1-89	"

241	कमलकुमार मिश्र	अन्य	लोटोली	गांधीधाम	21-7-59	6-6-78	10-1-90
242	गोपालम दुलारा	1-7-57	6-6-78	..
243	मौर्यसेन गुलाम सबीर	1-7-52	16-12-78	..
244	कुटनाल मीणा	अजगा	..	आदरोड	26-6-55	11-2-82	..
245	प्रकाशवन्द मीणा	अजगा	१० आगवाला	अजमेर	१-१२-५८	१२-२-८२	..
246	बलदेवसिंह मीणा	आबूरोड	१-१०-६१	१२-२-८२	..
247	जगदीशवन्द मीणा	१० प्र० नारा	१-५-५९	११-२-८२	..
248	भीमसिंह पूनामार्ह	अजगा	..	आबूरोड	१-७-५७	१२-२-८२	..
249	बौटाराम देवाराम	अजगा	६-१०-६०	५-२-६२	..
250	प्रकाशकर कपूरा	अजगा	..	१० प्र० नारा	३-११-६१	१२-२-८२	..
251	रामवन्द मेवलाल	अजगा	..	आदरोड	१-३-५०	५-२-८२	..
252	उदयसिंह पन्नाराल	अन्य	१० आगवाला	अजमेर	१-८-५६	२२-२-७९	..
253	गुरुमुखदास आसनदास	अन्य	..	अजमेर	१-१८-५७	२४-२-७९	..
254	मौर्यकुमार प्रहलाद बलानी	अन्य	..	१० प्र० नारा	७-५-५९	३०-१-७९	..
255	ठदपीता रायणा माथुर	१५-८-५८	५-२-७९	..
256	मौर्यलाल गांधीशीला	अन्य	१० आगवाला	अजमेर	१-६-५५	२४-२-७९	..
	धनश्याम परमानन्द	अन्य	..	१० प्र० नारा	७-८-५५	२०-२-७९	..
258	नौजवन्द आरा	२८-८-५५	१४-८-७९	..
E 259	प्रकाश बाध प्रदनपोहन	अन्य	..	अजबूरोड	१५-८-५०	२८-६-८०	..
260	रामाध धिह के	अजमेर	१५-८-५६	१६-८-८०	..
261	शक्तिलाल मानराम	अजगा	..	मारवाड	३-१२-६१	११-२-८२	..
262	रत्नाराम काठुरा	अजगा	..	१० प्र० नारा	२-१०-५९	११-२-८२	..
263	फूलाल मीणा	१५-५-५६	१२-२-८२	..
264	जांतिलाल धन्ना	अन्य	२८-४-५६	१४-३-७९	..
265	ज़फरी मोहम नूर खान	१० प्र० नारा	२-१-५८	५-२-७९	..
266	धर्मप्रकुमार मुरारीलाल	अन्य	..	गांधीधाम	२७-४-५७	२-३-९८	२-९-९८
267	सत्प्रकाश रामफैर	अजा	३०-३-५८	६-१०-८९	..
268	वनप्रकुमार वर्मा औकाराजाय	अन्य	२३-५-५६	१२-१-८०	..
269	रामसन रामफैर	अजा	८-१०-६७	८-११-८९	..
270	महेशवन्द नारसिंह स्वरूप	अन्य	..	अजमेर	.. ६७	५-११-८९	..
271	याल मुन्द लैन एस.	गांधीधाम	१०-२-६६	८-१२-८६	..
272	रामसारा बड़ीप्राद	अन्य	..	गांधीधाम	६-६-५५	१६-२-९०	..
273	देवेन्द्रकुमार बाधक	४-३-६७	५-११-८९	..
	रामानुज दण्डारा वर्मा	३-६७	५-११-८९	..
275	अनिलकुमार रामकिशन युप्ता	अन्य	..	गांधीधाम	६-५-५६	५-११-८९	..
276	ब्रह्मानिल कुमारा	अजगा	..	आबूरोड	३०-८-६६	६-१०-८९	..
	प्रभानन्द पण्डित नौरवाल	अजगा	..	आदरोड	५-१-६४	१०-११-८९	..
278	पुष्पल कुमार ज्ञान त्रिपाठी आय	अन्य	..	गांधीधाम	१-६-६८	६-१०-८९	..
279	पद्मवन्दप्रसाद रामशीलाल देवदाता अन्य	२-१२-६३	९-१-८८	..
280	संतोषकुमार दास	अजा	५-३-६२	८-१०-८९	..

१	दीपावलिंह अभिसिंह पंजाब	२	ली. सदा	गांधीधाम	३-१-६३	१३-१-८९	४
०२	संजप्तकुमार जगदीश	,	,	११	५-६-६५	१३-१-८९	,
०३	दुष्यन्त दुग्धिंह उपाधाम	,	,	११	२-९-६६	१३-१-८९	,
०४	सत्यप्रवाल गणपतलाल वैष्णव	,	,	११	१६-१०-६७	१४-१-८९	,
०५	अनिलकुमार लोकेन्द्रपाल गोतम	,	,	आदूरोड	६-१-६७	१२-१-८९	,
०६	देवेन्द्र राधेशपाल गोपल	,	,	११	१०-७-६५	१२-१-८९	,
०७	नौरतमल कालूराम	अन्य	,	११	२२-२-६६	२५-१-८९	,
०८	विनोदकुमार शौभाराम	,	,	११	१२-८-६८	१४-१-८९	,
०९	राजपालसिंह गोराम	,	,	आदूरोड	१३-४-६७	२२-३-८९	,
१०	बावूलाल हन्दुराज मिणी	अज्जा	,	११	८-९-६४	१२-७-८९	,
११	दिलेश्वरा रामारामपण	अन्य	,	आवूरोड	१-११-५५	२६-४-८९	,
१२	छिलेश्वरा राजेन्द्र जग्ना	,	,	११	१५-११-६४	१२-१-८९	,
१३	संजप्तकुमार रामसिंह निवार्णा	अज्जा	,	११	२०-८-६५	१२-१-८९	,
१४	रामशीलाल श्रीवन्द	अज्जा	,	११	१-३-६७	१२-१-८९	,
१५	पूरणादास नन्दराम	अन्य	,	१०००ग्नार	३-९-३५	२०-२-७८	१०-१-९०
१६	स्टेन्डली फिल्ड	,	,	गांधीधाम	१६-२-३६	२२-९-७७	,
१७	भोपालसिंह रम	अन्य	,	आदूरोड	१८-९-५२	१६-२-७८	,
१८	राजेन्द्रकुमार राम	अन्य	,	आदूरोड	१२-८-५५	१८-२-७८	,
१९	रामसिंह कै	,	,	आदूरोड	८-७-५८	१९-२-७८	,
२०	सुशील विहारी वीरा	,	,	१२-३-३२	७-४-७८	,	,
२१	तकतासिंह वीरा	,	प्र०अ.गवाला	१०१५०ग्नार	१०-१२-५८	१९-२-७८	,
२२	मिश्रो रामिंद वीरांगन	अन्य	,	१८-९-५८	१२-१-७७	,	,
२३	बलवंतसिंह रम	अन्य	,	११०५०-५३	२५-१०-७८	,	,
२४	हशार कौरुल अन्दुल रमा	अन्य	ली.सदा०	आदूरोड	१-३-३५	४-१०-७८	,
२५	हाल्ट सेस्सन	,	,	गांधीधाम	५-३-५३	४-१०-७८	,
२६	नारायणाल गोपाल्याल	अन्य	,	१०-६-५९	४-६-७८	,	,
२७	हैल्ड रेल्डिन	अन्य	,	१०-३-५४	२४-७-७८	,	,
२८	राणाहोलाल रामान्द	,	,	आदूरोड	१३-११-५४	१६-८-७८	,
२९	अवधुमार किशनलाल	,	,	१७-१२-५६	९-७-७८	,	,
३०	कपूरधीन गुर्जरी	,	,	१२-१-५५	१६-८-७८	,	,
३१	पैलाल गोपालाल	,	,	गांधीधाम	९-६-५८	२१-७-७८	,
३२	वात्स पुष्पक सौमा	,	,	आदूरोड	६-३-५२	१९-८-७८	,
३३	रामलाल सराजप	अन्य	,	गांधीधाम	७-६-५७	६-११-७८	,
३४	वामपालाल रामान	अन्य	,	गांधीधाम	३-२-५५	३०-९-७८	,
३५	हन्दुलाल कालूराम	,	,	१२-९-५५	२९-९-७८	,	,
३६	कर्णेन्द्रपाल रम	,	,	१७-१२-५७	८-८-७८	,	,
३७	संजप्तकुमार दीपावलि	,	,	३-९-३९	८-८-७८	,	,
३८	अनोद्धुमार दीपावलि	,	,	२६-२-५७	८-८-७८	,	,
३९	अर्द्द मोहम्मद दीपावलि	,	,	गांधीधाम	१-६-५८	६-१२-७८	,
४०	पौरुषलाल रम	अन्य	प००३०ग्नाला	प्रज्ञे	५-७-५५	८-८-७८	,



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Ann 32 A/7

संदर्भ: दृ. १८३०।१०।१५-७

पौरक, रेलवे

गण्डरु आयलिय, अमेर
दिनांक २४-५-१३

41

दिव्याय: संघर्षी दो पुन: संरपना (रिस्ट्रेक्वरिंग) प्रधम शाश्वाला।

होजल रायल देतनमान ९५०-१५००(आरपी) से देतनमान
१२००-२०४०(आरपी) में पदोन्नति - यान्त्रिक विभाग -
अमेर रेलवे

संदर्भ: दृ. आयलिय के पत्र सं० दृ. १८३०।१०।१५-७ (रनिंग)
दिनांक १५-४-९३

प्रधान आयलिय के पत्र सं० दृ. १८३०।१०।१५-७ (पुन: संरपना) दिनांक ८।१।०-२-९३
(पी०८८८।स० १४।६।५) क्वारा रेलवे रेलवे बोर्ड के पत्र सं० पी०८८८।३।९।१ सीआरसी।।
दिनांक २७-१-९३ में दिए गये निवेशालु सार इस आयलिय के उक्त संदर्भित पत्र के
अन्तर्गत प्रधम शाश्वाला डो सहायक देतनमान ९५०-१५००(आरपी) के ७५ पद
(दीजल सहायक ६४ पद न प्रधम शाश्वाला ११ पद) दिनांक १-३-९३ से देतनमान
रायल १२००-२०४०(आरपी) ने अप्रेड किये गये हैं। इन ७५ पदों में से ११ पद
क्षु०जाति एवं ६ पद क्षु०जनजाति के लिए शाश्वाल हैं।

लदानुसार निम्न क्रमांकी हैं पदों पर पदोन्नति हेतु पात्र पाये गये हैं हन्हे
जनों का नाम एवं उनका वर्णन दिये गये हैं। नामों पर जहाँ है वहाँ के शाश्वार पर देतनमान
रायल १२००-२०४० में प्रधम शाश्वाला डो सहायक के पद पर १-३-९३ से पदोन्नति
मिल जाया है -

सं०	नाम	पद	वर्तमान	स्थेशन	पदोन्नति पर	वेतन
१-श्री छंदुराम लेपाराम	डी।सहायक	गांधीधाम	गांधीधाम	१५३०-००		
२- जितेन्द्र सिंह यशनसिंह	„	„	„	१५३०-००		
३- नन्दकिंशुर क्षमिंशुर	„	„	„	१५३०-००		
४- रामकुमार डी।सहाय	„	„	„	१५३०-००		
५- श्री नानकेन्द्र प्रेमाराम बर्म-राम	„	„	„	१५३०-००		
६- पानसिंह बंदा सिंह खोलान	„	„	„	१५००-००		
७- प्रतादलाम नायर लैमनाथ	„	„	„	१५३०-००		
८- गारामणदास चिमनाराम	प्र०।८०।१०	पालनपुर	पालनपुर	१३५०-००		
९- जौग्रेहास कृष्णाराम	रामपरोड़ाल	डी।०८।०	गांधीधाम	गांधीधाम	१५३०-००	
१०- खालिगराम यानाजो-दली	„	„	„	१५३०-००		
११- श्रीनन्द कौर शीरालाल	„	„	„	१५३०-००		
१२- जाफर लौह प्रभारद्देश	„	„	„	१५३०-००		
१३- नौविनकल नौ श्री प्रह्लादराम	„	„	„	१५३०-००		
१४- अनुराध लेपारा लेपाराध	रामप्रज्ञनगर	रामप्रज्ञनगर	१५३०-००			
१५- शुलामिन लेपारा	„	गांधीधाम	गांधीधाम	१५३०-००		
१६- देवोदीर नानालाल हन्दी	„	„	„	१५३०-००		

52-	दावूरोड कोटी १३ (स्त्री)	डो००८८०	आवूरोड	आवूरोड	1290-00
53-	कन्हेयालाल दुनीलाल (स्त्री)	,,	गांधीधाम	गांधीधाम	1320-00
54-	खुबीरासिंह खंगलसिंह (स्त्री)	,,	आवूरोड	आवूरोड	1290-00
55-	जीमसाल दुर्गा (स्त्री)	,,	जीरे	जीरे	1320-00
56-	मांगालिल दुर्गोली	प्र००८००	रा००४००गर	रा००४००गर	1350-00
57-	जस्ता राम मोनाजा (स्त्री)	डो००८८०	आवूरोड	आवूरोड	1380-00
58-	शंकर लालो (स्त्री)	,,	,,	,,	1230-00
59-	रत्नसिंह अदेलाल	,,	,,	,,	1260-00
60-	जमरायता दुर्मालाल	,,	,,	,,	1320-00
61-	प्रवीण रावल वसा राम	,,	,,	,,	1320-00
62-	रामस्वरूप दुर्गाम	,,	आवूरोड	आवूरोड	1320-00
63-	प्रभुनारायण सिंह चरण	,,	गांधीधाम	गांधीधाम	1290-00
64-	तारानन्द रामपाल	,,	आवूरोड	आवूरोड	1290-00
65-	निरार दो०४०५कूर खान	,,	,,	,,	1290-00
66-	हंसराम दुर्गाली	,,	,,	,,	1320-00
67-	दौलतराम जीवार	,,	गांधीधाम	गांधीधाम	1390-00
68-	नोरतमल पुजराज	,,	,,	,,	1290-00
69-	बृष्णुलाल यगन्नाथ	,,	आवूरोड	आवूरोड	1290-00
70-	बुगलकिरामोहनलाल	,,	गांधीधाम	गांधीधाम	1320-00
71-	स्वेशनन्द जी०	,,	आवूरोड	आवूरोड	1200-00
72-	रामस्वरूप नारायण सिंह	,,	गांधीधाम	गांधीधाम	1290-00
73-	बुदाद लां उमामधव	,,	आवूरोड	आवूरोड	1320-00
74-	हमराज मध्याल-सही	,,	रा००४००गर	रा००४००गर	1230.00
75-	लम्हीलाल मंदरलाल (स्त्री)	प्र०५	रा००४००गर	रा००४००गर	1200-00
76-	दावूरोड दीरा (स्त्री)	,,	आवूरोड	आवूरोड	1200-00
77-	धनस्वरूप जी० (स्त्री)	,,	गांधीधाम	गांधीधाम	1200-00
78-	प्रेम पाठार महादेव-सही	,,	गांधीधाम	गांधीधाम	1200-00
	मोट-				

(1) क्रमांक १३ श्री अमरनन्द दासकन्दे विरुद्ध नेजर द्वारा देख लिया है अंदर
इन्हें पदोन्नति का लाभ देय नहीं है।

(2) क्रमांक ३५ श्री अमरनन्द दासकन्दे क्रमांक ३६ श्री नारायण भानोरु
की विरुद्ध २-७-१९२६ से एक वर्षों से लिये जाने वाले इस देवता को जारी रखने के एक माह के
लाये देय नहीं है।

(3) उत्तराम फोर्मल कमिटी ने पदोन्नति पर अन्त वेतन निधारण
किया है जिसमें जीवनाभाव जो देवता एवं उसकी वारदात को जारी रखने के एक माह के
लाये देय नहीं है।

(4) लोनो फोर्मल उत्तराम पदोन्नति कमिटीरियों में याद कियी है विरुद्ध कोई
प्रेक्षण नहीं है तो पदोन्नति देने से पूर्व इस कायालिय
देने की जरूरत है।

(5) कोलंबरा ज़ोः नार टाक्कल स्कॉयल गांधीपाम को बरीयां वे०४०५०४५ के पोलासी नं० ४०१९३ में हुए निष्पात अनुसार निभारिा जो जा रही है जो उन्हें उनकी निभारिा वरीया के अनुसार पदोन्नति दी गई है।

44

१० भण्डल यात्रिक अभियन्ता (साधा)

ગુજરાત

प्रतिलिपि

लोकांने फारोखराव अंजोरा दादूरोडा गांधीनगर

फिल्टर इन्फ्रारेड बायली चैंप

ਪਾਹੁਲ ਲੇਖ ਅਧਿਕਾਰੀ ਅਤੇ

काल (कुर्याण) का काल के लिए

ਕੇਵਾਂ ਕਿਸੇ ਵੀ ਵਾਹਿਗੁਰੂ ਦੀ ਲਿਪਿ ਵਿੱਚ ਵੀ ਇਸ

ਮੁਹੱਲੀ ਰੋਜ਼ਾਂ - ਕੋਹਰੇਖਾਂ ਦੀ ਵਾਲਾ ਇੱਕ ਸੂਚਿਕਾ, ਤਕਨੀਕੀ (12-12 ਪ੍ਰਕਿਰਿਆ)

J. Tiff 215

Prepared by: *Minakawa*
Compared by: *8/18/93*
TRUE COPY

Section Officer (S)
Central Administrative Tribunal
Ahmedabad Bench

**Central Administrative Tribunal
Ahmedabad Bench.**

**Central Administrative Tribunal
Ahmedabad Bench.**

Take copy

Y-A. M

[Handwritten signature]

From ^{to}
C. S. Chase
A.M.

From ^{to}
C. S. Chase
A.M.

C. A. I.
Ahmedabad Branch

(a) Serial Number of the Application 19193
(b) Name of the Applicant Mr. V. V. Patel
(c) Date of presentation of application for copy 27/8/1993
(d) Number of Pages 17
(e) Composing charges Rs. 34/- (5+29)
(f) Date of issue for deposit 27/8/93 & 30/8/93
(g) Date of issue of copying fee 27/8/93 R.No. 2900/5
(h) Name of the person if any Yes R.no 2903
(i) Date of receipt of record for copy 27/8 & 30/8/93
(j) Date of preparation of copy 30/8/93
(k) Date of Delivery of copy to the applicant 30/8/93

39 45 65A/6
45

परिचय रेस्ट

पश्चिम स्थानीय संस्कृत विभाग

दण्ड जायलिय, बंकीर

दिनांक ७-१-१९६१

विषय: पदोन्नति प्राप्ति एवं स्वानान्तरण प्राप्त यांकिं विभाग
बंकीर पण्डित ।

निम्न ग्रन्थ कायरेस बैतनमान (१५०-१५०) बारपी दी उसी
बैतन एवं भैतनमान से द्राक्ष कर दीखु तायल के पद पर उनके वाप
से उत्तराने कायथि गये रहे शब्द पर तेनात किये जाते हैं ।

क्र० सं०	कल्पनाम	परिमान पद	स्टेटमेंट	तेनाती	स्टेटमेंट
१-	पिरवीलाल राजाराम	परिमान पद रा०१०००	रा०१०००	डीभाला०	जामूरो०
२-	लैमचन्द बौनी (ज०३०)	,,	पा०३०	,,	,,
३-	शिव लाल बजूर बी	,,	बजैर	,,	,,
४-	मौजनसिंह देतराम (ज०३०)	,,	बजैर	,,	,,
५-	रामनारायणलालद्वारा	,,	,,	,,	,,
६-	षेष्ठन विलम	,,	,,	,,	,,
७-	एरीमचन्द लम्पतराम (ज०३०)	,,	रा०३०	,,	,,
८-	शिव द्वार बौनार	,,	बजैर	,,	,,
९-	मन्दूर मौजनक	,,	,,	,,	,,
१०-	रमेशनन्द्ररामरम्प	,,	,,	,,	,,
११-	पूरुष रटनलाल फिल्ड	,,	रा०५००	,,	,,

- 2 -

१३- गौपालसिंह	“	“	“	“
१४- रामेन्द्रभुमार पी	“	“	“	“
१५- शुरै रिलारी	“	बंजरेर	“	“
१६- विष्णु दास चहुंजुर	“	रा०प०ल०	“	“
१७- शिल्प सौरभमद	“	“	“	“
१८- एरबट एम्सन	“	पालनुर	“	गाँधीधाम
१९- नारायण उल्लाल	“	रा०प०ल०	“	“
२०- हराल्ड हेट बिन	“	अजमेर	“	“
२१- रणछोड	“	आनुरोध	“	आनुरोध
२२- क्षय कुमार विश्वलाल	“	रा०प०ल०	“	गाँधीधाम
२३- भैलाल गोपालाल	“	“	“	“
२४- वाल्य येशुफ	“	आनुरोध	“	आनुरोध
२५- रतनलाल मूर्खल	“	मा०ज०	“	गाँधीधाम
२६- नारायण उल एन०	“	मा०ज०	“	गाँधीधाम
२७- महेन्द्र पाल एच०	“	अजमेर	“	“
२८- शुरै-पाल एच रना	“	“	“	“
२९- ब्रह्मेन्द्र रथाम बिलारी	“	“	“	“
३०- झुंडा सौरभमद	“	“	“	“
३१- कमलेश बुमार	प्रभा कायरेने बजेर		डाँडांग०	“
३२- गंगारामही	“	“	“	“
३३- सौरभमद रियलेस	“	पालनुर	“	“
३४- छुटन उल बिली(यनु०ज०जा०न०,,		मा०ज०	“	“
३५- लुदेश सिंह(य०ल.जा०)	“	आनुरोध	“	आनुरोध

੩੬- ਛੰਦਲਾਲ ਕਾਲੀਚੁਣ

ରାଜ୍ୟକୁଳ

गाँधीवास

उन्नत लादिस तुरन्त ग्राहित कर पारेतां। कार्तिष्ये इस कायालिय समिति
धर्म उंबर्नित को सुचिकृत हरे।

राष्ट्रीयित सदास यूनिट ईजार्ज लैम्पा। यो ने १०५ कार्यमुक्त कर अस कायालिय को दुर्घट करें। एक स्टेशनमध्ये दुपरे स्टेशन पर जाने वाले कमीचा गियो का आव्हानण बषकारा स्थानान्वारण पापि गत्ता बाबि दुर्धन्यापै देये हैं।

एच०ढी०

खेल मध्यां अभियां (लोको) अवलोकन

प्रतिष्ठिपि बाबस्यक क प्रांताद्दो रवं तज्जाते ॥५॥

ਛੋ ਫੌ ਅਗਸੇਰ ਪਾਂਧੀ ਜਾਨੂਰੀਡ, ਰਾਠੋਪਥੀ ਗਾਂਧੀ ਪਾਸ
ਫਿਟਰ ਛੰਡ ਬਾਤੁਹੁਰ ਅਲੋਖਾਟ ਪਾਰਦਾਡ ਜੰ

ਮਧੁ ਲੈਂਡ ਅਧਿਕਾਰੀ ਬਲੈਂਡ

ସହାୟ କାର୍ଯ୍ୟ ପାଇଁ ଅଧ୍ୟେତା

સ ૧૦પાણીં ૧૦કોર બાંસેર

କାର୍ଯ୍ୟାଂଶୁ ପତ୍ରାଂଶୁ ଧେତନ ବିଭିନ୍ନ ଭୂମିଗାଁ

ऐप- हिफिं पदोन्नति जावास ब्वगास भेत्तन तु ते सेवा पंजिंग व्यक्तिगत

୨୮ ମିତ୍ତ

ਮਹਾਂਸਾਹਿਬ, ਵੈਂਟਰ ਏਕਾਡਮੀ ਮੈਂਡੋਲਿੰਗ ਕਾਨਪੁਰ

Franklin
S S Park
Jan

49
Annex. A/10

Circle

Churchgate, Bombay.

No.

Date: 3/10/1991 *WRMS*

The General Secretary,

GHR

Bombay -400 007.

The General Secretary,

BCT

Bombay -400 008.

Dear Sir,

Sub: Avenue of promotion - Running Staff -
Mechanical Department.

Re: WRMS's letter No. 62/90 dated
10.6.91, 25.6.91 and 22.7.91.

As per existing AVC of promotion of Running Staff in Mechanical Department, there is a common seniority of Steam / Diesel Asstts. and they seek promotion as Steam Shunters/ Diesel Shunters and their Promotion as Steam Driver/ Diesel Driver. As per policy existing on this Railway Running Staff is required to be trained. In at least a tractions out of ³xxx i.e. Steam Diesel and Electric BvP Division had been experiencing difficulties in promoting Diesel Asstts as Steam Shunters because they are not trained in Steam traction. These Diesel A

have been directly recruited by RRB as Diesel Asstts/ Elect. Asstt. with qualification of diploma and as such they cannot be forced to be trained in Steam traction. On BVP Division, the cadre of Diesel Shunter is only These directly recruited Diesel Asstt. cannot therefore be promoted as Steam Shunters unless they pass the course of Steam Shunters and it is difficult to draft them for Steam Shunter Course. because they have not worked as 1st Fireman. Unless the work 1st Firemen, they cannot be put to work as Steam Shunters.

In view of above, it is proposed to promote all Diesel Asstts. recruited by RRB directly as Diesel Goods ~~Goods~~ Drivers. They will be promoted as Shunters to the extent of vacancies available in - Diesel side and others will wait and work as Diesel Assistant without subjecting them for Steam Shunter Posting till their turn as per combined seniority came for Promotion as Goods Drivers even if their juniors are promoted as Steam Shunters. The seniority of Diesel Assistants and 1st Firemen will be considered as base for consideration further promotion as Goods

-3-

Drivers. The proposal which was already sent to both the recognised Track Unions on 27.9.1991 is now modified as above. You are requested to please send your above in above matter early.

Yours faithfully,

Sd/-

For General Manager

Reply/Response
Filed by Mr. B. R. Iyer, Esq.
Learned advocate for petitioner
Respondent with second side
Copy served/not served & other side

Dy. Registrar C.A.T (J)
Appeal Bench

9/8794
10/8794

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL AT AHMEDABAD

O.A.No. 600/93

S/2

Dharmendrakumar M. & Ors.

..... Applicants.

v/s.

Union of India & Ors.

..... Respondents.

Reply by the respondents.

1. At outset the respondents state and submit that the application filed by the applicant is not maintainable and tenable and therefore same deserves to be dismissed.

2. Keeping the above the respondents state that the averments made in para 5.3 of the application, ~~xxx~~ ~~xxx~~ is not correct and denied hereby. The respondents state that the training period of directly recruited Diesel Assistants is 72 weeks in case of matriculates and 60 weeks in case of diploma holders vide letter dated 20.4.88, a copy of the same is annexed hereto and marked as Annexure R/1. Their training was curtailed to 26 weeks. In terms of para 302 of IREM Vol.I, copy annexed hereto and marked as Annexure R/2, it has been laid down that whereby training period of direct recruits is curtailed in the exigencies of services, the date of joining the working post in case of such direct recruits shall be the date he would have normally come to working post after completion of required period of training. This was further reiterated vide Railway Board's letter dated 16.11.90 and letter dated 13.12.90. Copies of the same are annexed as Annexure R/3.

3. With reference to para 5.4 the averments made in the said para are not correct and denied hereby. The respondents state that the seniority list dated 29-5-92/10-6-92 is superseded vide seniority list dated 13-4-1993.

D
Depr.
Ann. R/1.

Ann. R/2.

B
(Ann. R/3.)

F.Dh.

4. With reference to para 5.6 the averments made in the said para are not correct and denied hereby. The respondents state that 75 employees eligible for promotion against upgraded posts with effect from 1.3.93 have been promoted from this seniority list vide order dated 24.5.1993.

5. With reference to para 6 the averments made in the said para are not correct and denied hereby. The respondents state that seniority list of Fireman-I and Diesel Assistants who are in scale Rs. 950-1500(RP) is combined. First Fireman/Diesel Assistants above these applicants are duly selected Fireman-I vide order dated 8.3.89 and were drafted as Diesel Assistants on same pay and scale.

6. With reference to para 6.1 the averments made in the said para are not correct and denied hereby. The respondents state that procedure for filling in the post of Fireman-I and Diesel Assistants is stated in Railway Board's letter dated 20.11.87 submitted as Annexure R/2. Educational qualification for directly recruited diesel assistant is matriculation pass plus ITI or Diploma in Electrical or Mechanical Engineering or Electronic (in lieu of ITI). Ann. R/2

7. With reference to para 6.2 the averments made in the said para are not correct and denied hereby. The respondents state that all directly recruited diesel assistants mentioned in seniority list dated 13.4.93 have not completed full training of 78 weeks in case of matriculates and 60 weeks in case of Diploma holders. They have all completed curtailed training of 26 weeks. Regular First Fireman, who are 8th class pass are to be drafted as Diesel Assistants upto the extent of 50% of vacancies. Balance 50% vacancies are to be filled in

from Matriculate First Fireman with three years continuous service in Railway and not as a First Fireman. Shortfall if any is to be made by direct recruitment through Railway Recruitment Boards.

8. With reference to para 6.3 the averments made in the said para are not correct and denied hereby. The respondents state that the respondents have already explained vide remarks against para 5.3 above. However in case of determination of seniority of recruitess as well as direct recruits, the criteria in date of regular promotion after due process of selection and date of joining the working post and in case of direct recruits, completion of prescribed training and thereafter joining the working post.

9. With reference to para 6.4 the averments made in the said para are not correct and denied hereby. The respondents state that all the other directly recruited Diesel Assistants have not completed the prescribed period of training but they have been assigned seniority after completion of prescribed period of training of 78 weeks commenced from 28.6.88 and given seniority from 28.12.89 after completion of 78 weeks.

10. With reference to para 6.5 the averments made in the said para are not correct and denied hereby. The respondents state that seniority of Fireman I and Diesel Assistants is combined and further drafting of Fireman I as Diesel Assistant on same pay and scale does not combine seniority of Firemen-I. They were regular Fireman-I and further drafted as Diesel Assistant on same pay and scale. As such their seniority have been correctly fixed from the date of joining as Fireman-I.

11. With reference to para 6.6 the averments made in the said para are not correct and denied hereby. The



respondents state that they were directed for training on 28.6.88 and were posted on working post on 11.1.89 after completion of 6 months curtailed training. 78 weeks prescribed training would have completed on 28.12.89 and as such they have been correctly assigned seniority from 28.12.89. Applicants were directed for training on 3.4.89 and they all being Diploma holders were required to complete prescribed training of 60 weeks which would have normally completed on 28.5.90 as such they have been correctly assigned seniority. Further who were already empanelled as Firemen-I vide order dated 8.3.89 and also promoted as Fireman-I prior to these applicants are correctly assigned seniority over there.

12. With reference to para 6.7 the averments made in the said para are not correct and denied hereby. The respondents state that post of Diesel Assistants are to be filled in from rankers only and minimum qualification is 8th standard. Only in case of shoftfall direct recruitment is to be resorted. Applicants having diploma and have been selected vide qualification mentioned in order dated 3/5/91 a copy of the same is annexed hereto and marked as Annexure R/4. Ann
R/4

13. With reference to para 6.8 the averments made in the said para are not correct and denied hereby. The respondents state that ~~xxxxxx~~ Fireman-I are trained as Diesel assistant and further as Steam Shunter as well as Diesel Shunter. There are 23 posts of steam shunter on Ajmer division today and this division do not find any difficulty as has arisen on Bhavnagar division.

14. With reference to para 6.9 the averments made in the said para are not correct and denied hereby. The respondents state that all the Fireman-I are Diesel Assistant trained and are drafted as Diesel Asstt. as per seniority.

15. With reference to para 6.10 the averments made by the applicant is not correct and denied hereby. The respondents state that the rankers have been assigned seniority as per normal rules and not as a influence of Unions.

16. With reference to para 7/ the averments made in the said para are not ~~xx~~ correct and denied hereby. The respondents state that the seniority list is already implemented and promotion orders from this seniority list issued vide order dated 24.5.93 submitted by applicant vide Annexure A/7. The seniority list issued vide Annexure A-6 is in force at present.

17. With reference to para 9(A&B) the relief clause the respondents state that the seniority of applicants have been ~~fixed~~ correctly and they are not entitled for seniority over First Fireman/Diesel Assistant ~~which~~ who were empanelled on 8.3.89 and promoted regularly prior to applicant. As such the application of the applicant deserves to be dismissed with costs. The respondents reserves their right to file further reply as and when necessary.

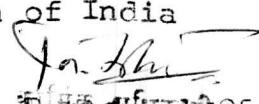
Ahmedabad.

Dt: 8/8/93


(B.R. Kyada)

Advocate for the Respondents.

For and on behalf of
Union of India


(Divisional Personnel Officer)
Western Railway AJMER.

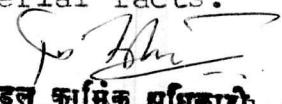
पश्चिम रेलवे, अजमेर
Western Railway AJMER

VERIFICATION

I, N.L. Sunder Divisional Personnel Officer Western Railway, Ajmer, do hereby verify that what is stated hereinabove is true to the best of my knowledge, information and belief and I believe the same to be true and I have not suppressed any material facts.

Ahmedabad.

Dt: 8/8/93


(Divisional Personnel Officer)
Western Railway AJMER.
पश्चिम रेलवे, अजमेर
Western Railway AJMER

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YRP, MX. 61/05/169/08. 1-56: 50.000×200.

S. R. W. R.

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संख्या No. ८८८८ नं. दिनांक Dated २० जून १९४४.
प्रेषक From: राजा महाराजा सुन्दर सेवा में To: श्री उत्तमचंद्र
Sub: राजा महाराजा सुन्दर सेवा में उत्तमचंद्र देव
संदर्भ: दिनांक: १५.६.४४ दि. १३.६.४४
दि. १५.६.४४.

I am enclosing a copy of
Signature for imparting training to its
candidates selected for the post of
Driver Assistant.

The candidates should be
directed to S. DINE (CIV) A.R.R for trainig
as per Signature.

784
25/4

Spec: As above G.M
4/6/44
Yours sincerely

To Shri Uttamchand Asstt.

A.R.R All Divisional C.M.S. (S)

25/6

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(11)

Syllabus for Directly recruited Asstt. Drivers (Diesel)

<u>Subject</u>	Duration (in Weeks)	
	Matriculates	Diploma holders
1) Familiarisation	4	2
i) What is a locomotive?		
ii) Classification of locomotives.		
iii) Broad outline of a diesel locomotive. <small>Ex (Mechanics)</small>		
iv) Transmission.		
v) Engine		
vi) Power equipment.		
vii) Excitation.		
a) Static		
b) Electronic		
viii) Other equipments		
2) Study of Engine		
i) Evolution of diesel engine.		
ii) External & internal combustion engines.		
iii) IC & CI engine		
iv) Principle of diesel engine		
v) 4-stroke and 2-stroke cycles.		
vi) Naturally aspirated and super-charged engines.		
vii) Super charging in WDM2 engine		
viii) Major diesel engine parts.		
3) Fuel oil system, lub. oil system & Cooling system.	3	2
i) Fuel oil system:		
a) Study of the system		
b) Trouble shooting of the system		
ii) Lub. oil system :		
a) Types of lubricating systems		
b) Lubricating system of WDM-2 loco		
c) Lubricants used in WDM2 locos		
d) Safety devices and the system		
e) Trouble shooting of the system		
iii) Cooling system:		
a) General description of cooling system		
b) Working of radiator fan & temperature control		
c) Safety devices in the system		
d) Trouble shooting of the system.		

(contd..2)

<u>Subject</u>	<u>Duration (in Weeks)</u>	<u>Matriculates</u>	<u>Diploma Holders</u>
4) <u>Expressor and Brake systems.</u>	6	4	
i) Compressor, exhauster and their functioning.			
ii) Expressor of WDM2 locos.			
iii) 28 LVI brake system			
iv) 28 LAVI brake system			
v) VCD operation			
vi) Safety devices			
vii) Trouble shooting			
5) <u>Under-frame and Running Gear</u>	1	1	
i) Description of underframe and the bogie.			
ii) Under gear			
iii) Safety devices fittings of a under gear			
6) <u>Safety Devices</u>	2	1	
i) Safety devices, their location purpose and working.			
7) <u>Engine Control</u>	2	1	
i) Basic theory of governors			
ii) Electro hydraulic governor			
iii) Woodward Governor			
iv) Safety fittings.			
8) <u>Fundamentals of Electricity and Electrical equipments of a locomotive</u>	10	6	
i) ABC of the electricity & magnetism			
ii) Basic theory of :-			
a) Switches			
b) Relays			
c) Circuit breakers			
d) Fuses			
e) Electro magnetic contactors			
f) Electro pneumatic contactors			
iii) D.C. machines			
iv) General lay out of various electrical equipments.			
v) Auxiliary machines and their functions			
vi) Power machines and their working			
vii) Power circuits			
viii) Batteries and its charging circuit			
ix) Flash-overs and power ground.			

(contd...2)

Subject	Duration (in Weeks)	
	Matriculates	Diploma-holder
x) Transition xi) Dynamic braking xii) Defects and their remedies. xiii) Trouble shooting.		
9) Operation of Locomotive :	7	4
i) Examination before starting engine ii) Examination after starting engine iii) Examination when taking over charge iv) Half-hourly readings. v) General inspection of the locomotive at halts. vi) Do's and Don'ts vii) Multiple unit working. viii) Trouble shooting		
10) Transportation Training at ZTS, Udaipur:	4 ✓	4 ✓
i) Knowledge of GR/SR ii) Yard and Line signals & relevant rules. iii) Duties and responsibilities of the Asstt. Driver		
11) Training on line with Instructor :	6	6
i) Recording of various temperatures, pressures, etc. ii) Readings of the loadmeter iii) Speedometer iv) Battery ammeter and its testing. v) Manual operation of relays, contactors and their wedging. vi) Road knowledge vii) Handling of the locomotive and train in case of emergencies.		
12) Learning road & Footplate training:	26	26
i) Learning road of the section on which Asstt. has to work. ii) Footplate training on the vacuum braked Goods trains, air-braked and passenger trains.		
13) Final examination and posting	2	2
Total:	78	60

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CHAPTER III

RULES REGULATING SENIORITY OF NON-GAZETTED RAILWAY SERVANTS

301. *General.*—The rules contained in this Chapter lay down the General principals that may be followed for determining the seniority of non-gazetted railway servants on railway administration, except that for the purpose of determining the seniority and promotion of non-gazetted employees of the Diesel Locomotive Works the rules contained in paragraphs 324 to 328 of this Chapter shall be followed.

NOTE—Such of the rules in this Chapter as are not already extent shall apply from such dates as may be fixed by the railway administrations. The seniority of the staff already determined under the extent rules or orders of the respective railway administrations shall not be altered.

302. *Seniority in initial recruitment grades.*—Unless specifically stated otherwise, the seniority among the incumbents of a post in a grade is governed by the date of appointment to the grade. The grant of pay higher than the initial pay should not, as a rule, confer on a railway servant seniority above those who are already appointed against regular posts. In categories of posts partially filled by direct recruitment and partially by promotion, the criterion for determination of seniority should be the date of regular promotion after due process in the case of promotee and the date of joining the working post after due process in the case of direct recruit, subject to maintenance of inter-se-seniority of promotees and direct recruits among themselves. When the dates of entry into a grade of promoted railway servants and direct recruits are the same they should be put in alternate positions, the promotees being senior to the direct recruits, maintaining inter-se-seniority of each group.

NOTE—In case the training period of a direct recruit is curtailed in the exigencies of service, the date of joining the working post in case of such a direct recruit shall be the date he would have normally come to a working post after completion of the prescribed period of training.

(No. E (NG) I-78-SR-6-42 dt. 7-4-1982
ACS. 132).

303. The seniority of candidates recruited through the Railway Recruitment Board or by any other recruiting authority should be determined as under :—

- (a) Candidates who are sent for initial training to training schools will rank in seniority in the relevant grade in the order of merit obtained at the examination held at the end of the training period before being posted against working posts. Those who join the subsequent courses for any reason whatsoever and those who pass the examination in subsequent chances, will rank junior to those who had passed the examination in earlier courses.
- (b) In the case of candidate who do not have to undergo any training in training school, the seniority should be determined on the basis of the merit order assigned by the Railway Recruitment Board or other recruiting authority.

304. When two or more candidates are declared to be of equal merit at one and the same examination/selection, their relative seniority is determined by the date of birth the older candidate being the senior.

284)

DRM (E) AGO

Ans & B

R/H

H

WESTERN RAILWAY

P.S.No 356/87

Headquarter Office,
Churchgate, Bombay:20.

No.EM 925/9/20 Vol.II

Date: 17.11.87

TO ALL CONCERNED. C/- WREU-GTR/WRMS-BCT.

Sub: Mode of filling up the post of first Fireman/Diesel Asstt./Electric Asstt.
and Steam Shunter.

*APo III
May study the same
and discuss urgently
18/11/87*

A copy of Railway Board's letter No.E(NG)I-84-PM7-56 dt.3.11.87 is
reproduced below for information and necessary action.

DA: As above.

For General Manager (E).

35b
Copy of Ministry of Railways letter No.E(NG)I-84-PM7-56 dt. 3.11.87 addressed to the
General Managers. All Indian Railways and others.

Sub:- Mode of filling up the post of First Fireman/Diesel Asstt./Electric
Asstt. and Steam Shunter.

As the Railways are aware, the mode of filling up the vacancies in the
categories of Fireman 'A'/Diesel Asstt./Astt. Driver(Elect) has been laid down in
Board's letter No.E(NG)III-75/RC1769 dated 19.8.1981, read with their letters
No.E(NG)II-80/RC1/144 dated 30.4.1982 and 17.9.82. In terms of these orders these
vacancies are to be filled as under:-

- 50% by the usual selection procedure from erstwhile Fireman 'B' who have
studied upto 8th Class and are below 45 years of age.
- 50% by departmental examination from erstwhile Fireman 'B' and 'C' who are
Matriculates and have 3 years Railway service.
- If the departmental examination referred to in (b) above fails to provide
enough Matriculates for the 50% quota in the case of Fireman 'A' and the
usual selection and the departmental examination referred to in (a) and (b)
above fail to provide enough candidates for the respective quota in the case
of Diesel Assistant and Assistant Electric Drivers, direct recruitment to the
extent of shortfall should be made through Railway Recruitment Boards.

MANUFACTURALAYA

d) In the case of Assistant Electric Drivers, wherever the existing AVC
provided for a modicum of vacancies being filled from among artisans, 20% of
the vacancies may be filled by selection from amongst artisans who are at

25 NOV 1987

Western Railway, AJMER

मध्यम रेल अधिकारी

Ans & B
Dr. A. M. Patel

631 Jan 1988
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least VIIIth Class pass and below 45 years of age, the mode at (a) and (b) above applying to the remaining 80% of the vacancies.

2. In the scales of pay notified on the recommendations of the 4th Pay Commission, the grades of Fireman 'B' and 'A' have been merged and placed into a single scale of Rs.950-1500 and the posts in the merged scale of Rs.950-1500 have been redesignated as First Fireman. The posts in the grade of erstwhile Fireman 'C' (Scales Rs.210-270 and 260-350) have been allotted the single revised scale of Rs.825-1200 and redesignated as Second Fireman. The erstwhile designation of Assistant Electric Drivers has also been changed as Electric Assistants.

3. The staff Side of the Departmental Council under the JCM have raised a demand that the restriction in regard to age and educational qualifications for the promotion of Fireman 'B' and Fireman 'A' should be removed.

4. The demand of the Staff Side has been considered carefully by the Board keeping in view the foregoing and in the light of the discussion held with the staff Side in the Departmental Council Meeting. As a result, the Board have decided as follows, in supersession of the existing orders dated 19.8.1981 and 30.4.1982:-

i) The vacancies in the grade of First Fireman (Rs.950-1500) will be filled cent percent by promotion of Second Fireman in scale Rs.825-1200 by a process of selection but without any restriction of age or qualification. Shortfall, if any, will be made good by direct recruitment through Railway Recruitment Boards.

ii) The vacancies in the grade of Diesel Assistant/Electric Assistant may be filled as under:-

a) 50% of the vacancies shall be filled by lateral induction from among First Fireman who are atleast 8th Class pass and are below 45 years of age; in the case of shortfall, by promotion by usual selection procedure from among Second Firemen who are atleast 8th Class pass and are below 45 years of age.

b) Balance 50% of vacancies shall be filled by lateral induction of matriculate First Fireman with minimum three years of continuous service, shortfall, if any, by promotion of Matriculate Second Firemen through departmental examination.

c) Shortfall, if any, against (a) and (b) above shall be made good by direct recruitment through the Railway Recruitment Boards.

d) Wherever the existing AVC provides for 20% of the vacancies in the grade of Electric Assistants being filled from amongst Artisan who are atleast 8th Class pass and below 45 years of age, the same practice may continue and the mode as indicated at (a) and (b) above will apply to the remaining 80% of the vacancies in this category.

iii) The vacancies in the grade of Steam shunters in scale Rs.1200-2040 may be filled as under:-

a) 66-2/3% of the vacancies of Steam Shunter (Rs.1200-2040) will be filled from amongst First Fireman/Diesel Asstt./Electric Asstt. on the basis of seniority-cum-suitability without any restrictions of age or qualification.

b) The remaining 33-1/3% of vacancies will be filled from amongst First Fireman/Diesel Asstt./Electric Assistants who have the minimum educational qualification of 8th Class and are not more than 50 years of age.

5. Please acknowledge receipt.

D Po - A/1 62
from R/S 12

WESTERN RAILWAY

P.S. No 86/91

Headquarter Office,
Churchgate, Bombay.

Dated 3.5.91

No. E(R&T)890/8/4 Vol.VII

13

TO ALL CONCERNED,
C/- GS WREU-GTR/WRMS-BCT.

Sub: Minimum Educational qualification for direct
recruitment of App. Diesel/Elect Asstt. scale Rs. 950-
1500(RP).

A copy of Railway board's letter No. E(NG)II-86/RC-2/24 dt.
6.6.90 and 25.4.91 is reproduced below for information and
necesary action. Board's letter No. E(NG)I-84-PM7-56 dt. 3.11.87
and No. E(NG)II/87/RC-2/45 dt. 19.1.88 and E(NG)II/86/RC-2/24 dt.
9.1.90 mentioned therein have been circulated vide this office
letters no. EM925/9/20 Vo.II dt. 17.20.11.87 (P.S. No. 356/87)
and E(R&T)890/8/4 Vol.V dt. 30.3.88 and P.S. No. 48/90 issued
vide E(R&T)890/8/4 Vol.VI dt. 7/17.3.90 respectively.

Encl: As above.

For General Manager (E)

Copy of Sir. Board letter No. E(NG)II-86/RC-2/24 dt. 6.6.90
addressed to the General Managers, All Indian Railways and
the Chairman all RRBs.

Sub: Minimum Educational qualification for direct
recruitment of App. Diesel/Elect Asstt. scale Rs. 950-
1500(RP).

The Board have reviewed the instructions contained in their
letter of even no. dt. 9.1.90 laying down the minimum
qualification for direct recruitment of Diesel/Electrical Asstt.
in partial modification thereof. They have now decided that the
minimum qualification for direct recruitment to these categories
should be:

(i) (a) Matriculation pass or its equivalent or Tenth class (or
tenth standard) pass under the 10 + 2 system. Plus.
(b) I.T.I. qualification in any of the trades mentioned in
para 2 of Board's letter of 9.1.90 cited above or in the
mechanic (Diesel) Trade.

OR

(ii) Diploma in Electrical or Mechanical Engineering or
Electronic (in lieu of I.T.I.).

1.2 Preference will be given to candidates with the aforesaid
diploma qualification (as indicated in (ii) above).

on policy of
No. E/4/890/0

16 MAY 1991

GENERAL MANAGER
WESTERN RAILWAY

or 1PM

for 300

16/5
DPO

Shri Narendra Singh
Sir
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2. All other terms and conditions will be the same as laid down in Board's letter of 9.1.90 cited above.

=====

Copy of Rly. Board letter No. E(NG)II/86/RC-2/24 dt. 25.4.91 addressed to the General Managers, All Indian Railways and others.

Sub: Minimum Educational qualification for direct recruitment of App. Diesel/Elect Asstt. scale Rs. 950-1500(RP).

The Board have review the instruction contained in Board's letter of even number dated 9.1.90 and 6.6.90 laying down the minimum qualification for direct recruitment of Diesel/Elect Asstt. In partial amplification of these orders, they have now decided that the candidates with I.T.I. in trades of wireman and Tractor Mechanic are also eligible for the posts of Diesel/Elect Asstt.

2. All others terms and conditions will be the same as laid down in Board's letter of 9.1.90 and 6.6.90 cited above.

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SM6591